also been stated that the joint survey vas started on the border without he knowledge of the State Government.

In this connection, I would requ-9t the Home Minister that since his is a delicate matter he must ake the Parliament and the people of india into confidence and must tell is what is the actual position regard-as these two villages. Since we are already in '.he past suffered loses of property and land which has one to the Chinese or even to the 'ekistanis, we feel very much coh-erned about this matter and we want ur Government to ensure that there 5 no further loss of Indian property lis time.

SHRI NIRMAL CHATTERJEE West Bengal); We fully endorse what ie Hon'ble Member has said.

MR. DEPUTY CHAIRMAN: We ill now take up legislative business, he Finance Minister.

APPROPRIATION (No. 3) BILL, 1984

THE MINISTER OF STATE IN 'HE MINISTRY OF FINANCE (SHRI M.. KRISHNA): Sir, 1 beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and cit of the Consolidated Fund of India for the services of the financial year 1984-85, as passed by the Lok Sabha, be taken into consideration."

The Bill provides for withdrawal out of the Consolidated Fund of India the amounts required to meet the xpenditure for the year 1984-85 char-;ed on the Fund as well as the Grants voted by the Lok Sabha.

While gross disbursement of Rs. 176,930 crores are provided in the Bill. after setting off recoveries and

transactions in the nature of account ing adjustments, the net -provisions aggregate Rs. 42536 crores. Of this, Rs. 25360 crores or 60 per cent is for developmental expenditure, including Rs. 16470 crores far Control, State.-and Union Territory Plans. The provision for Defence expenditure at Rs. 6300 crores constitutes about 16 per cent. Interest payments account for 13 per cent, statutory and other transfers to State and Union Territory Governments 4 per cent and the balance 7 per cent is for normal administrative and other expanditure.

The amount orovided in the Bill is inclusive of the sums already authorised in the Appropriation , (Vote-on . account) Act, 1984.

The House has already had a general debate on Ihe Budget, 1 would not, therefore, enumerate the details of the Budget provisions but shall try to aeal with the points that may be made by the Hon'ble Members in the course of disttis-sion.

The question was proposed.

SHRI ARABINDA GHOSH (West Bengal): Mr. Deputy Chairman, I opposie this Appropriation (No. 3) Bill, 1984, to authorise payment, and appropriation of certain sums from and out of the Consolidated Fund of India for the services cf (he financial year, 1984-85, excluding the Ministry of Railways, as during allocation of money to the different Ministries no tangible measures have been taken to eradicate pcerty, acute unemployment and sufferings of the toiline masses of the people

While nothing else in the economy has developed or increased during this period—neither pur national income nor industrial production nor ts—only our dsbts keep on piling up at the rate of Rs. 100 crores a year. These were borrowed from outside the country, mainly from IMF with" their hurr.iliating conditio.ialities which are rodxe ino our aurooui errdED jafl aqi

iShri Arabinda Ghosh

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against our national interests. B.v March 1985 these debts will amount to Rs. 25,000 crores, that is, Rs. 400/- per man or woman or child.

And now our per capita income is two thousand rupees and we are sending our proportion in relation to the value of Gross National Product. We are using the resources not' for growth, but for consuovori.'ir, without any aim and proper pfttajjective to ameliorate the suffering of the masses. So,. recurring deficits are there which, eat into the small renrehue surpluses. Recently, some crores of rupees worth of tax concessions on Excise, Customs nnd Income-Tax have given. Hut. in actual practice, heen cannot satisfy the appetite of the these common ing masses of our country who do not get two square meals a day, and their number IS the maximum "in outcountry. Their family budgets crack up and therefore, they cannot port this Biil.

Tall claims of increase in agricultural Utral production are made. The av- rage food production between 1974-75 and 1983-84 is 123.32 million ton- nes. The Report says that World Development between 1560 and 1081, icuitural production wastagnant. But this year's food production, Gov ernment was boasting, has surpassed all records and that it has re .ched Ehe figure of 142 ar 144 million tonnes. It may be 152 million tonnes. But the Government cannot boast that it is a great success. If production has in creased, then the prices must come down. Bat the prices are not com ing down. Also the per capita availability of cereals and pulses has gone down from 44.7 gm-, in 1962 to 437.02. gms. In 11)84. Actually, nothing has been clone Io augment ag ricultural production properly and to increase the purchasing power of t hetoiling rural masses. Only drastic land rpforms can-'-achieve this and this al one can lead to the amelioration cf

the sufferings of the rural peasanti and to increase in the purchasing fwv er of the toiling masses. Hut the Go ernment has not dona anything wit regard to land It has m also given some reforms incentives to the pr' ducers. example the &uppo price of wheat. between 1980-81 ar 1984-85, has been increased from H 117 per quintal Io Rs. 152 per etui; tal. But the costs of ha' gone up tremendously. inputs The prices fertilizers, diesel, seeds, etc. ha gone up by two hundred per cent, Tl prices of tee seeds also have gone v So, with adequate incentive to ti producer can production I expevied to go how up.

The claims made with regard to i dustrial production are all hollow you take the span of twenty yea from i960, the World Bank Reor says thai it has gone down from I per cent to 4.4 per cent in the will sectors, especially in the producti of consumer goods industries. T Reserve Bank Bulletin of October 19 says that production in the consum goods industries in March 1983 w 170.3 in April-169.6 in May—156

in June—151 and in July—146.5. also says that 28,;';5() factories or dustrics- were closed down in Ju: 1982 because of demand recession a slower growth and market depty sion. . Only in West Bengal. 90 per cc of the man-days lost is due to close es and lock-outs. Two lakh nev unemployed people are rotting in i streets. The Ministry of Industry c take over these industries. Bit th will n6t do that to teach a le.-ccn the West Bengal Govenment. Beca of import liberalisation the mi. nationals are dumping their goods markets. Production in our indues is being curtailed and the tries are being .forced fo close do Monopolies driving out of others. Tf, into account the assets of loo giar in the private corporate sector. To assets of top industrialists were 1 9150,99.00,000 creres in 1981-82. Th have zone up to Rs. 11345,45,00.0 crores. In one year their total asses

went up by Rs. 2000 crores. Take for instance the Tatas and Birlas etc. According to the reoly given by the Minister to a question in the Rajya Sabha in November 1983 Tata's total assets were Rs. 641.93 crores. In 1981 they went up to Rs. 1840.16 crores. Birlas: in 1972 their assets were worth Rs. 529.42 crores; in 1981 they were Rs. 1691.69 crores. Mafatkls: in 1072 the figure was Rs. 183.74 crores; in 1981 it was Rs. 535.12 crores. This^ only focusses light on one aspect of the matter that because of the concessions given to MRTP companies and multi nationals, they are squeezing business of small industry nnd medium industry in the market

The long echoing 20-point program-. me has become a hoax. NG drastic land reforms. land to the tiller by gratis, have taken place Io enligni the purchasing power of the rural peasantry. Even the West Bengal Land Reforms. Amendment Bfl, 3981, has not yet been ready for Presiden't absent after a series of international objections are being clarified by our Government. The Bill was received by the Centre on the 21st May, 1981.

The dangers of "Mass Loan Mela", in which the branches of nationalised banks have been involved: This scheme has been a weapon of the ruling party over the weaker sector. The constitutional legality of this scheme is open to question.

The Public Accounts Committee in their 19th Report (1931-82) has drawn attention to the fact that the National Rural Employment Programme says that there were serious irregularities on the part of most of the State Governments—except West Bengal and Tripura. Corruption, misappropriation false debits in the accounts diversion of food grains, etc. Thus the anti-poverty programme have a tendency to generate into pro-party programmes of the ruling party at the Centre.

Rampant inflation! At present the rate of inflation is more than 10 per cent and it seems that nothing is going to stop the inflation. Now *a* new policy has been introduced by the Government through Administrative Orders/Notifications and above the policy of taxation, excise duty, custom,, duty, concession, to the monopolists have resulted in gallopping rise of prices. The Government has itself in this way increased the issue prices of rice, wheat, sugar, cement, etc. Between 1980 and 1983, the prices of petroleum were increased by Rs. 5500 crores and railway fares and freight charges by Rs. 815.34 crores.

The price of coal was Rs. 101.18 per tonne at- the pithead and it has been raised to Rs. 183.00 on 9-1-1984. In this context. I want to point out to the Minister the plight of 50 lakh State Government employees and teachers

ho are suffering for non-payment of D.A., bonus interim relief, *ad hoc* rise in pay etc. It is said that it is a State subject. But who is responsible for price rise and inflation and indirect taxes? is it the Central Governs or the State Government? The Centre should come forward to allot mere funds to the States for the devlop-ment of the States and to enable them to grant D.A.. bonus, interim re-lief, etc. to the lakhs of State Government employee- who are suffering like anything, as State has limited resources.

Nov.- I come to public distribution system. We have demanded that 13 necessary commodities like eible oil. foodgrains, cloth, coal, kerosene, pulses, sugar, etc. should be supplied al subsidised rates through public distribution system. The Government should invest money. This will help stabilisation of prices to some extent which is beyond the control of the Government and the people. In West Bengal, the monthly demand of foodgrains is 4 lakh metric tonnes. On an average, we are being given 2 to 2* lakh tonnes. Now, we are producing jute in the paddy fields earning foreign

[Shri Arabinda Ghosh]

exchange. No adequate arrangements are there for the supply of adequate foodgrains,. We are being denied our share of foodgrains. Our public distribution system is suffering a lot

In 198 3-34, balance of payment gap will be roughly Rs. 5000 crores. It is less than an the 1982-83 figure. It is being achieved because of lesser imports of crude on account of indigenous production. It is welcome. But the way you are going to export crude will exhaust the entire stock very soon. Every country of the world wants to preserve its mineral wealth.

How, I come to black money. According to conservative estimates bv economists, the generation of black money is approximately of the order of Rs. 16,500 crores. It is 10 per cent of our gross domestic production of Rs. 1,55,000 crores. This is more than the total tax revenue of the country. This menace of black money is corroding our national economy. No measures have been taken by the Government to check it. There is no law. This will not be done because the ruling party is getting contributions for its election funds, from the black money holders.

States are suffering. The total resources transferred to the States in this years budget are of the order of Rs. 13,542 crores as against Rs. 13,382 crores in the revised estimates. Barely a sum of Rs. 116 crores was added. The rate of inflation is 10 per cent. Therefore, actually there is a reduction in the transfer of resources to the States.

MR. DEPUTY CHAIRMAN; Please' conclude.

SHRI ARABINDA GHOSH: I will take 5 minutes more.

MR. .DEPUTY CHAIRMAN: That is too much. Already you. have taken 15 minutes.

SHRI ARABINDA GHOSH: The States ar* charged with the responsi-

bility of development work which concerns the day-to-day life of the Take for example agriculpie. ture, special ;irea programmes, irrigation, ilood control, social services, education, health, sanitation, housing, water supply, etc But these inadequately transferred resources will not do for the better development of the State. SOj our categorical demand is that as early as possible 75 per cent of the total revenue collected from the States should be distributed, to the States. (Time bell rings), ft is all high-sounding words of the Finance Minister which are used to malign the States which have taken overdrafts, specially West Bengal. But he should bear in mind that between 1980 and 1984 there was deficit financing resorted to the extent of Rs. 9,089 crores. The difference between the Central Government and the States which draw overdrafts from the Reserve Bank of India, is that while the States draw overdrafts from the Reserve Bank of India the Centre draws overdrafts from the Nasik Printing Press. That is the difference.

MR. DEPUTY CHAIRMAN: That is all right. Please conclude new.

SHRI ARABINDA GHOSH: The highest overdraft is now taken by Punjab and not West Bengal. The Central Government, you should bear in mind, is responsible for foreign loans and deficit financing i.e. overdrafts.

With these words, Sir, I oppose the Appropriation Bill.

MR. DEPUTY CHAIRMAN: Thank you very much. Yes, Mr. P. N. Sukui.

SHRI P. N. SUKUL (Uttar Pradesh); Mr. Deputy Chairman, Sir, I rise to support the Appropriation (No, 3) Bill. Sir, I do not think that anybody should oppose this Bill because it is a very simple piece of legislation whereby we are only going to authorise the Government to draw a certain sum to meet the expenses by the services during the current financial year.and all these expenses have al-

ready been approved of when we passed the Budget. As a matter of fact, Sir, after passing the Budget there was no need for this Bill and there should not have been any need for the consideration of such a Bill but it is a constitutional necessity and, therefore, we have to consider it. However, there cannot be any objection to this Bill being passed by this House.

In this connection. Sir. my learned colleague from the other side who, spoke just now, Comrade Arabinda Ghosh, said that he opposed this Bill because the problem of unemployment has not been solved and poverty has not been removed. While this Bill incorporates only the expenses approved of in the Budget, how can we expect that between the passing of the Budget and the passing of this Appropriation Bill, poverfy will be removed and the problem of unemployment will be solved and all these things will be done. As a matter of fact, there should not be any objection to this Appropriation Bill. However, our opposition friends are free to say anything.

Sir, the other day in the other House one very important opposition leader suggested that the Parliamentary Committee system should be strengthened so that each item of revenue and- each item of expenditure can be scrutinised in detail. Sir, while there cannot be objection to the strengthening of Parliamentary Committee system, I am afraid that even under that system we will not be in a position to scrutinise each and every item of expenditure. That simply is not possible and for doing that theTe is a constitutional machinery available, the organisation of the Comptroller and Auditor General of India. It is his business to look into even a minor item of expenditure. So, personally, I think that we should not try to take over the obligations of the Comptroller and Auditor General of India. We should be concerned primarily with laying down policy decisions, laying

down policies and making necessary laws and, of course, broadly speaking, ensure the implementation of the decisions taken in Parliament. I am amused when I find that one Opposi-1 P.M.

tibn Member in the other House recently said that on the one hand he wants pace of development to increase further and on the other he suggests that Government expenditure should, be curbed as far as possible. How can these two things go-together. . And he is a very important leader of Opposition itt the other House belonging to the party of Mr. Advani, if I am not wrong. He said that Government expenditure should be curbed. Why? It is because in 1950-51, the total Government expenditure was of the order of Rs. 950 crores while in 1982-83, the Government expenditure is of the order of Rs. 52,125 crores. Sir, the hon. Member concerned, perhaps, did not remember that in 1950-51, planned development of the country had not started. We started late. All these six Five-Year Plans have been implemented or are being implemented— the Sixth Plan is being implemented—and it has all been done after 1950-51. It is because of this planned development that Government expenditure has increased to this extent. So it will not be proper to say that we should increase the pace of development and also curb the Government expenditure. Such criticism becomes meaningless and I will advise my friend not to resort to such things.

MR. DEPUTY CHAIRMAN: The debate will continue after lunch.

सदन की कार्यवाही दोपहर 2 बजे तक के क्षिए स्थापित की जाती है।

> The House then adjourned for lunch at two minutes past one of the clock.

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The House reassembled after lunch at three minutes past two 'oi the clock, Mr. Deputy Chairman in the Chair.

Approprcition

MR. DEPUTY CHAIRMAN: We now continue with the discussion on the Appropriation Bill. Shri Sukul to continue his speech.

SHRI P. N. SUKUL: Mr. Deputy Chairman, Sir, I was just referring to the erroneous approach of some of the Opposition parties towards the functioning of the Government, My hon. friend, Mr. Arabinda Ghosh, who spake before me, was saying that due to a paltry increase of Rs. 4 crores in the overdrafts, the Central Government stopped the payments to the West Bengal Government. Sir, so far as I know, five States were ha overdrafts; Bihar, Kerala, Punjab, Rajasthan and West Bengal. When our Finance Minister convened a meeting of the Chief Ministers of all these States, but for West Bengal, 'all the other four States agreed to red their overdrafts by" 31st March. Only West Bengal did not agree to it. Ifl fact, Sir, in December last, when | were placing their case before the Planning Commission, the West B .-gal Government projected a defici Rs. 177 crores. But later on, t'ne overdrafts came to Rs, 187 crores. On the 24th January, our. Finance Minis-ter had a meeting with the represen* tatives of the West Bengal Government and he imposed three conditions The first condition was that they should reduce their overdrafts to Rs. 90 crores by 31st March. And then the Central Government will provide you the aid amounting to almost Rs. 90 crores. Secondly, there should be no further increase in overdraft amounting to Rs. 187 crores of the West Bengal Government. Otherwise, the Central assistance will be stopped. And the third condition was that you submit monthly statements regarding what actually the Government is doing in this regard in the month of February and in the month of March. But that Government did not even furnish these monthly state-

ments. In March when the overdrafts increased from Rs. 187 crores to Rs. 191 crores, the Finance Minister was obliged to ask the Reserve Bank of India to stop payment to West Ben gal. So, it will be seen that the stop page of payment is not just for Rs. 4 crores. It is because the overdraft package came to Rs; 191 crores. There are other States also and non-Congress States also. In Andhra there is no ove/rdraft. It is a non-Congres State. In Tamil Nadu also there has heen no overdraft. It is a non-Congress State, first time perhaps they have had the first overdraft. In Jammu and Kash mir there- is no overdraft. Likewise} the West Bengal Government can al so somebody manage Its finances in a better, way so that there are no over drafts and no, avoidable increase in their overdrafts. In fact, Sir, our Gov ernment, I mean the Union Government, has shown great consideration and fc v .1 in the case of West Bengal Gov* i When in March 1982 it if, led that all overdrafts will be ci into loans on 31st March 1982, th- biggest favour went to West Bengal because their oveddrafts total led h as Rs. 340 crores. So, Rs. 340 crores worth of overdrafts of West Bengal Government were almost liquidated converted into loans that mouths in find we still their overdrafts totalled up to Rs. 191 crores. personally I think there is some basically wrong with the functioning- the West Bengal -Gov earn at least the finances that Government arc not being man aged properly Even with regard to Bengal Central ance. West Gov ernment got Rs. 800 crores in four years whereas hey were to get Rs. 800 They got vrores e years. four This another' was favour shown • West Bengal and still pur friends Iron-. West Bengal try to, criti cise the polivy of the Union Govern ment, j think it is not very good and it is net going to help either the State or thi Central Government.

So, Sir, I have already spoken much and in pretty detail when I spoke on the General Budget.. I am net going

to repeat all those things. I will only say that the entire development of the country that has taken place since independence has been due only to the Congress rule, Congress governments in the eountry. Whatever development we find around us, whatever infrastructure has been created, it is all the doing of the Congress Government. We know pretty well that during the SO months of the non-Congress rule at the Centre there was negative growth in almost all the fields of activity, whether in industry or in agriculture or anywhere. It was negative.

SHRI PARVATHANENI LIPt DR A (Andhra Pradesh): It is not correct..

SHRi P. N SUKUL: It Is. I am not talking of Andhra Pradesh. Mr. Upen the-Central dra. I am talking of In fact, our functioning, ernment; development has been good even international finam **IMF** and World like Ban'--, have all praise for us. Now a. real)?? sition friends do not thai try to fir-, fault inly with us: will not be correct, and thai will be a very b pproRi'h. I sh say. In this although developpent started with Pt. Nehru and it was his imagination and of people who were then here in the Government that we launched planned development, but it is under the Govern of Mrs. Indira Gandhi as compared to the earlier period, that there has colossal heer almost а velopment in all fields of activities. development regardssince pendence, I would like to quote only a of food few things. In the matter production icient to-- sell day. The target that wns laid down for 1983-84 has *now* been far exceeded. So self-sufficient in the matter of food. We are also self-sufficient in the

matter of clothing. We are also almost

self-sufficient in the matter of Crude oil

production. Whatever little gap is still left-

is going be wiped out during the next five-

six years—at the most in one Plan period.

As regards education, what was our

condition in 1947

SHRI R. MOHANARANGAM (Ta, mil Nadu): Self sufficient in every thing.

SHRI P. N. SUKUL; At that time 4.5 crore people were literate in the country when we became Independent. And Mohanarangam, what is the figure today? More than 25 crores, in terms of our population in 1947, our literacy has increased to more than 83 per cent. Of course it is the population growth that goes to neutralise our achievements to a very great extent, but that does not mean that we have not done anything, we have achieved nothing.

SHRi PARVATHANENI UPENDRA: What about population living below the poverty line?

SHRI P. N. SUKUI: I think you are going to throw light on it when you speak. Thus what I mean to say is that since Independence under the dynamic leadership of Pt. Nehru, and Mrs. Indira Gandhi, our country has undergone a great qualitative change in agriculture as well as industry.

As regards the Budget of the current financial year, in connection with which this Appropriation Bill has bee'-brought forth before us for consideration, I will reiterate that it is perhaps' one of the best budgets that we have had so far-the best and also the most socialistic budget which seeks to provide relief to people in almost all income groups. That is the

beauty of this Budget. And, as has been aptly stated in this Budget, the quantum ot relief that is there is much more than the quantum of levies that is there in it. So it is a very good budget and I hope this Appropriation Bill for that reason is going to be passed by all of us.

However. Sir, before I wind up I would like to make a few suggestions. While speaking on the Budget I had said that the level of exemption from income Tax must be increased to Rs, 25,000 per annum. Five per cent relief has been provided. But «eeinj

[Shri Parvathaneni Upendra]

the price rise that has been there during the last 35 years since Independence, this limit should now be Rs. 25,000 per annum.

The second thing that I would like to suggest is that if we cannot check prices, the compensatory allowances that are paid to the employees must be paid on time and in full. I mean, about the increase in the DA or the DA instalments that are to be paid by Government the to the Central employees or the State employees, it must be ensured that these instalments are paid to the employees only in cash and on time so these low-paid people dont have to that sutler on that account. In this connection, Sir, although the State Government employees are supposed to be under the employment of State Governments and Government of India may say, "Well, they are not our burden", I would like to suggest that since according to the Constitution all public servants, whether Central Government employees or Stale Government employees, they are all State employees. So, the Government of India must fry to employees all State ensure that including State Government and Central Government employees and local body emplovees, they must all get the same justice and there should be no discrimination in payment of increases in dearness allowance other compensatory and allowances.

Sir, in this connection I would also like to point out that the pension of pensioners who retired 10 or 12 years ago must be raised and brought on par with the pension of those who have recently retirea. Now, because of the price-rise, these people and their families are finding it overy hard to -make both ends meet and so the amount of their pension must also be raised.

Similarly, I want to say *one* thing mo.re. We have not yet been able to make school education free throughout India though it was laid down in our Constitution that in ten years it

would- be done. Therefore, I would request my Government to consider seriously to have school education made tree throughout the country.

In the end, Sir, I would only s-ay 1 that full one month's pay should be paid to the Central and State Government employees by way of bonus, and not just 15 days' pay. Once you agree that bonus is payable to them, you must-pay bonus to them at the rate of 8.33 per cent, ana 1 hope our Government will pay one month's salary to . its employees by way of bonus.

With these words, Sir, 1 support the Appropriation Bill.

MISS JAYALALITHA (Tamil Navu): Mr. Deputy Chairman, Sir the Appropriation Bill has been discussed in the Lok SabhT and is now being discussed in the Rajya Sabha.

The hon. Finance Minister submits this Appropriation Bill to obtain the assent of the Members of Parliament to draw funds from the Consolidated Fund of India for multifarious purposes, to implement various schemes. Those various schemes, we are informed, are purportedly for the benefit of the nation.

Sir, we speak of the Consolidated Fund of India. How is, this Fund formed in the first place? What constitutes its reserves? Is it not the revenue contributed in several ways by all the Slates of India that constitutes the Consolidated , Fund of India? Though innumerable taxes the States regularly part with massive sums ol money*—like sacrificial obligations at the altar of the Central Government'— and it is the States which keep replenishing the reserves of the Consolidated Fund o,f India.

Sir, we understand very well the necessity for such a Fund. But the rates of taxation are so high and the range of taxation is so allencompassing that the Centre practically appropriates" all the money that is available and the State Governments are left. with little or no funds to administer • the States they are responsible for.

Even the water we drink is taxed. The only item-if I may so refer to it-that is left untaxed is the air we breathe, and even that air is not free I mean, it is not free from pollution, It is contaminated with smog and harmful oxides and poisonous fumes As such, is it not natural for the States to expect sufficient Central in vestment in each State in direct pro^ portion to the contribution the State makes to the gross national revenue?

Approprution

When I speak of the contribution of a State, I use the word "contribution" in a broad, general sense and I am not referring to any specific mode of contribution of any specific product or material. That varies from State to State, depending upon Its natural resources, climatic conditions and various other factors.

Take the case of Tamil Nadu which I have tbe honour to represent in this Council of States. The Tamil Nadu Government has requested the Government of India time and again to allot 80,000 tonnes of rice per month from the Central pool. But after refusing pointblank in the beginning and then agreeing to send very meagre allotments, step by step the Centre gradually raised the allocation to the munificent total of 35,000 tonnes per month, which does not amount to even half the allotment requested by the State. For the past two months the Government of India has been even more lavish in its bounteousness and has reduced the allocation to, only 25,000 tonnes per month. Sir, please consider the circumstances which have compelled the Government of Tamil Nadu to repeatedly implore the Government of India to allot more rice to the , State. For the past three years Tamil Nadn was afflicted by severe drought conditions. Due to the failure of the monsoons for three years in succession, not only was agricultural production adversely affected but people in the State suffered due to scarcity of even drinking water. The long period of drought was immediately followed by unprecedented unseasonal rains which were terrential as to

cause widespread devastation and havoc due to floods.

The honourable Finance Minister, Mr. Pranab Mukheriee, is a very knowledgeable person. At one time he was a Professor of Economics and History, I am told. Surely the honourable Finance Minister remembers the elementary principle which every student of economics knows fully well.—that a period of depression will usually be followed by a period of prosperity. But Tamil Nadu has ex-periencea the extreme misfortune of proving to be the exception to this golden rule. In Tamil Nadu, unfortunately, calamity followed calamity, one natural disaster has been followed by another. When a State in the Indian Union is battered by such catastrophic visitations of Nature where else can the State look to for succour and relief but to the Government of India? Is it not the constitutional duty of the Government of India to hasten to provide the necessary relief and assistance when a State is reeling under the dire pressure of such hardship? Yes, despite repeated representations made to the Government of India by the Tamil Nadn Chief Minister arid the Fooa Minister, the Centre still refuses to accede to our request for 80,000 tonnes of rice per month. For flood relief .we requested the Government of India to allocate 217.73 crores of rupees, but so far the Centre has allotted to Tamil Nadu the princely sum of Rs. 77.54 crores. The Tamil Nadu Government has, on ii-s own, spent R;-. 114.28 crores for flood relief.

Sir, the criterion foi* judging the progress of a nation is its industrial development. In a country like India where unemployment is rampant, further industrialisation is the only way to wipe out the scourge of un-ployment. In the situation obtaining today in our country, a State Government can only encourage and aid the development of smallscale industries? To a limited extent a State Government can assist in the develop[Miss Jayalalitha]

ment and growth of medium and major industries. But to start any really large-scale heavy industries, it is necessary to obtain the sanction of the Government of India.

Between 1977 and 1983, 449 medium and major industries have been started in Tamil The Tamil Nadu Government recognises the fact that medium and major industries are necessary for the growth and development of small-scale industries. So far, through these and various other schemes, the State Government has created employment opportunities for 30 lakh people. Despite this achievement unemployment is still on the increase. During the past three years, the Tamil Nadu Government has sent 384 applications to the Government of India for starting new industries in the State. Out of these, the Government has still not issued Letters of Intent for 123 applications. If these 123 industrial licence applications had been cleared by the Centre, by now we could have provided employment to 50,000 more people in Tamil Nadu. The Tamil Nadu Government is waiting and is ready to, start new industries or render all possible assistance to those wishing to start new industries in the" State. The only stumbling

block is the inordinate delay in granting clearance by the Government of India. For its part, the State Government is doing everything within its power to speed up the processing of Letters of Intent. Therefore, I request the Government of India to issue these pending 123 Letters of Intent without further delay.

Recently the Government of India has issued revised guidelines for classifying areas as industrially backward. According to the recent Sivaraman Report 87 districts were declared as backward districts under the new guidelines. I am 'constrained to point out that not only Tamil Nadu but the entire South has been completely neglected in this regard. Except for one solitary district in Karnataka, no other district in the rest of the South

has been included in this list. What is the reason for this blatant discrimination?

The Government of India has classified backward areas into three categories, namely. Category A, B and C. Category 'A' refers to 'No Industry Districts" where the Central capital subsidy would be 25 per cent of the investment, with a ceiling of Rs. 25 lakhs. The reason given by the Government of India for adopting this new yardstick is that many districts in the northern States o,f India have no industries at all. The Government-of India seeks to justify its new policy by citing this as the main reason.

Where the northern States of Inoia are concerned, 'whichever political party has been the ruling party in power at the Centre, has also been: the ruling party in those States—all along. If no industries have been started in those northern States all these years, certainly Tamil Nadu or any of the other southern States cannot be blamed for this deplorable state of affairs. If no industries have-been developed in so-many districts of the northern States, that is entirely due to the gross inefficiency ana glaring acts of omission of the governments of those States. Why should Tamil. Nadu have to pay the penalty for this gross negligence and maladministration on the part of those north Indian State governments? Indeed, why should all the four southern States be penalised lor no fault of theirs?

The Government of India now declares "No Industry Districts" as backward. Previously the criterion adopted for classifying an area as backward was "Zero Industry Taluks". I am unable to understand the necessity for changing the earlier guidelines. Tamil Nadu does not have any "No Industry District". This does not necessarily mean that all the districts in Tamil Nadu are industrially well developed. As all the districts of Tamil Nadu are very large, Tamil Nadu has suffered in comparison with other States having much smaller districts.

Category 'B' refers to taluks where the central capital subsidy would be 15 per cent, with a ceiling of Rs. 15 lakhs. The blocks having investments of more than Rs. 30 crores would be excluded from the list of 'backward areas.

Category 'C' taluks would be the nine concessional finance districts in Tamil Nadu excluding the Category 'B' taluks-ana they would be eligible for the capital subsidy of 10 per Cent, subject to a ceiling of Rs. 10 lakhs

As already mentioned, since most of districts in Tamil Nadu are extremely large, the State Government has taken up the matter with the Government of India and has requested that only taluks or blocks should taken as the unit -for declaring "No Industry Areas", rather than districts, as the size of a taluk or block is likely to be more or less uniform throughout the. country. The decision of the '.Government of India in this regard is awaited. We hope the Government of India will take a favourable decision in this matter without further delay, or else it will only harden the feeling of the southern States that stepmotherly treatment is being meted out to them by the Centre in the area of industrial development.

We do not have sufficient Central investment in Tamil Nadu. In the past ten years the Central sector invest; ment in Tamil Nadu has come down from 8 per cent to 4 per cent. The State Government earnestly hopes that the Centre will correct this regional imbalance soon, or else the very firm belief in the minds of the people of Tamil Nadu that the Centre has been very unjust and unfair in its treatment of the State will only be reinforced, if the Centre persists in its discriminatory policy. The Government of India should come forward to expedite the expansion of the already existing Central Government projects in Tamil Nadu.

Hindusthan Photo Manufacturing Company Ltd. was set up by the Government of India in the

year 1960 in Uthagamandalam, that is, Ooty, in Tamil Nadu. The Com-pany is engaged in the manufacture of photo sensitised films and paper. There are three new schemes under the con-sideratibn of the Centre-a cine colour positive film, project, an X-ray coating plant; and a magnatic tape plant The Tamil Nadu Government has already requested the Government of India to set up all these three projects as expansion projects in Uthagamandalam itself since tie proj cost will be much less. If the Centre were to set up these projects in a d erent place, the cost would be' far greater since everything would have to. be constructed from scratch. Because of the already functioning plant at Ooty and the, ready infrastructuie, it would be economicali more viable ' for the Centre to treat all these three new schemes as expansion projects of the Ooty plant. Discussions have already been initiated at the Ministerial level, and we earnestly hope that the Government of India will soon announce a favourable decision in this regard.

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There is the Heavy Vehicles Factory at Avadi. The Tamil Nadu Government has urged the Government of India to set up the planned expansion project of the Factory at Tiruvallur. The proposed expansion project is a factory which will produce modern bettle tanks. The Tamil Nadu Government is prepared to extend all possible co-operation if the Centre decides to locate this project at Tiru-vallur

Madras Fertilizers Limited was incorporated in 1966. The naptha required' for this plant is supplied by the Madras Rafineries Limited, set uP in 1965. Today the Madras Fertilizers Limited is operating extremely successfully with a very high margin of profit. The Tamil Nadu Government has been repeatedly urging the Government of India to sanction a Rs. 600 crore expansion project for this plant. (Time bell rings) Just a few minutes more Sir.

[Miss, .ayalalitha]

We hope, the Centre will fulfil this request without further delay.

Whenever the Tamil Nadu Go ment proposed this scheme for expan-' sion of the Madras Fertilizers Limit-the Centre has cited the shortage of electricity as a reason for turning down the proposal. The Tamil Nadu Government has discovered a new method to overcome this difficulty. It is proposed to generate power in co-operative sugar mills by installing hi^h-pressure boilers and to supply the surplus electricity generated to the Tamil Nadu grid. Two such co-generation plants will be set up, one at the Dharmapuri District Co-operative Sugar Mills Ltd. and another at the Kallakurichi Co-operative Sugar Mills Ltd., at an estimated cost of Rs. 900 lakhs each. Since this will be a project far generation of power from "non-conventional sources," it is expected that the Government of India will come forward to meet the funds required for the project.

The Tamil Nadu Cement Corporation has repeatedly been pressing the Government of Iidia to sanction a cement plant at Palayam in Madurai distdict. This plant will have a capacity of 4 lakh tonnes per annum.

This is a project which the Tamil Nadu Government wants to establish by itself. I emphasise, we have not asked for any Central aid for this project. All that we have requested is the permission of the Government of India to start this project. But the Government of India steadfastly continues to deny even this clearance to the Government of Tamil Nadu. What is the reason behind this strange attitude o.f the Centre? What is the reason behind this consistent refusal by the Centre to grant sanction for the cement plant at Palayam? There are rumours that it s to please one particular individual, a business magnate, a private cement factory owner, that this sanction is being denied to Tamil Nadu. Is this not a bizarre situation in a democracy, Sir? Which is more important, the welfare of 5-crores people of Tamil Nadu or

the welfare of one wealthy capitalist, one single individual? I request the Government o,f India to sanction clearance for the Palayam Cement Plant immediately.

When the foundation stone was laid for the commencement of the Salem Steel Project in 1977, it was approved and announced by the Government of Inaia as a full-fledged steel project. However, when the Salem Steel Plant was commissioned in 1981, the whole project suddenly underwent transformation, and just as Cin-deralla's coach turned into a pumkin at the wave of a magical wand by the Fairy Godmother, the promised full-fledged steel project suddenly emerged in the shape of mere steel rolling mill. In response to the Tamil Nadu Governments repeated demand to implement the Salem steel plant as a fullfledged project, the Steel Authority of India Ltd., keeps on giving us the same stock answer-"that the question is under study." I wonder-when will this study-this endless research come to an end? And when will the Government of India announce its decision in this regard?

Sandalwood trees of the finest quality are found in abundance in Tamil Nadu. There is an eno,rmous demand for sandal wood and sandal oil from Tamil Nadu. But the Government of India has imposed a ban on the export o,f sandal wood from Tamil Nadu.

If the export of sandalwood is permitted the financial resources of Tamil Nadu will be appreciably aug-menied, and the Government | of India .will also obtain a lot of foreign exchange. As things stand—the State's financial resources are very limited. On the one hand, the Government of India seeks to further narrow down the State's sources of revenue by trying to appropriate the right to levy several taxes being collected by the State Government. On the other hand, the Government of India bans the export of sandalwood and blocks all avenues whereby the State Government can earn

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some income through its own natural resources. What justice is there in such a policy? I request the Government of India to forth with lift the ban on the export of sandalwood. Sir, Tamil Nadu by itself is capable of meeting the entire sandal oil requirements of the whole of India. Yet-in another bid to further narrow down the State's sources of income the Government of India has permitted the import of synthetic sandlalwood oil. Is it fair on the part of the Centre to create a rival market which adversely affects Tamil Nadu's interests?

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Why go in for artificial diamonds— when we have genuine diamonds right here in the palm of. our hand? When Tamil Nadu can supply all the genuine ialwood oil that India requires, where is the need to import synt'he sandal oil?

Tamil Nadu is perennially short of water to meet its irrigation needs. The West flowing rivers of. Kerala whose waters just flow into the sea, of no use to anybody, could be diverted 0 that the river waters could be utilised for irrigation in Tamil Nadu, This is a proposal we have been repeated putting forth to, the Government of India. Will the Centre ever come forward to implement this project?

We understand the Government of India is going to start a second coach factory. The Government of Tamil Nadu has already sent an official letter: to the concerned department pressing the Centre to allocate the project 'o Tamil Nadu. We feel Trichy is the ideal place for this project. However, it that is not feasible the Centre can expand the existing Coach Factory al Perambur.

• I urge the Centre to start a second Atomic Plant in Tamil Nadu, to sanction the expansion of the, Ariyalur cement plant, and to work out a long term satisfactory plan for the supply of coal to the Tuticorin Thermal Plant and find a permanent solution to this permanent problem.

Tamil Nadu has a Coastline about 450 miles long. There are many countries in the world whose entire economy is based upon deep sea fishing. Therefore, the Centre should make good use of the 450 mile long coast line of Tamil Nadu and envisage' and implement a large scale major full-fledged plan for deep sea fishing, if not in the Sixth Five Year Plan then at least in the Seventh Five Year Plan.

The distance between Madras ana Delhi is 2,540 kilometres. The distance between Tirunelveli and Delhi is 3,000 kilometres.

I beseech the Government of India to think of the plight of a poor men in Tamil Nadu who is compelled to seek justice in a court of law. Even if the need arises can a poor man from the South even dream of trevelling all the way th New Delhi to seek recourse in the highest court in the land—the Supreme Court? Even if he somehow managers to reach Deihi-still there fa the language problem. To travel to New Delhi to seek justice in t'ne Supreme Court is not wilhin the reach of the average middle class citizen of India either-not if he happens to live in the South. It is, therefore, essential to establish a Bench, of Supreme Court in Madras—to put justice within the reach of the common man in South India. I also request the Centre to consider setting up a Bench of the Madras High Court at Madurai.

I could go on and on in this vein— but I now conclude with these words of Tennyson:-

"So many words, so much to do. So little done, such things to b>. But there is more than' I can see, And what I see, I leave unsaid."

Mr. Deputy Chairman, Sir, I do, not oppose this Bill. I reiterate that we -have no objection to this Bill being passed provided the states get their fair share and what is due to them from the Central funds and the Central investment. Thank you.

MR. DEPUTY CHAIRMAN: Shri Hansraj Bhardwaj. Not here. Dr. Mohd Hashim Kidwai.

DR. MOHD. HASHIM KIDWAI (Uttar Pradesh): Mr. Deputy Chairman, Sir I rise here to give my whole hearted support to the motion of the hon. Leader of the House and Finance Minister that the Appropriation Bill be passed by this august House. Sir, I was really distressed to hear from the hoiu Member of the Opposition that our country has not done anything and that unfortunately this country of ours is a country of misery scarcity and poverty. Nothing can be farther from truth than this misstatement. They should not forget that we have now a Government that no,t only works but works, for the people, for the poor classes of people unlike the former Government which unfortunately during the days of, I must say, counter-revolution, that is during the years 1977 to 1979, did not work at all. As against that, now we have a Government which works not only for the people but actually works for the welfare of the downtrodden and for the poor classes of people. We are proud of that. And our budget is based on this principle that poverty should be removed. We stand committed to that. Therefore, this picture which is presented by the hon. Members of the oppositon is completely false and it is a distortion. It is nothing but distortion. I must remind this House that during all these years we have made very considerable progress and our country is marching very quickly towards the goal of socialism. We are wedded to the cause of secularism, democracy and to the establishment of a socialist society. But don't forget that unfortunately we have got both internal enemies and external enemies. The greatest enemy which we have to fight is communal Fascism. The greatest enemy which we have to fight is the great forces of disruption Another very strong enemy which we have to fight is oasteism. Other equaly strong enemies which we have to fight

with all our might are vegionalism and lenguism. And don't forget that if there is one party that can keep the country together that is the Indian National Congress, which under dynamic and inspiring leadership of Shrimati Indira Gandhi can keep the; country together. We are doing our best to make this country stronger and stronger and that day is net far off when, along with our political independence, we will have economic independence. Facts and figures are there which fully illustrate that tremendous progress has been made in the field of education, in the field of industry and in the field of agriculture. But -there are people who try to minimise all this. Nothing can be farther from truth. Remember that today India has got great prestige. It is there on account of the leadership of Mrs. Indira GandhT. Today ff this world is safe, for peace if we have got peace, it is largely on account of the policy of non-alignment of our country under the leadership of Shrimati Indira Gandhi, who is the leader of the Third world. If this world is safe for p^ace, it is on account of gur country. Remember that ours is the largest parliament^ democracy in the world, and we are rightly proud of that. And our party is doing its best in implementing the comprehensive 20-point programme and for gradient: of poverty. Much is being done for the uplift of the downtrodden. We have to fight communalism and fanatacism and fascism, otherwise as has been said we will have every dark future.

"न समझोगे तो मिट जाश्रोगे ऐ हिन्दुस्तान बालो । तुम्हारी दास्तान् तक भी न होगी दास्तानों में"

we must realise that we are Indians first and everyone of us has to work for the integrity of the country, for the unity of the country, and everyone of us will Have to la_{ν} down his life for the protection and for the defence of our country.

In the end I would like to make a few suggestions. One is that our aged people should be given pension. Although some state Government have done something, the need of the hour is that the pension rules should be liberalised. My second humble suggestion is—T represent teachers: as I have ence of Rs. 200 per month should be given to the unemployed graduates. And the third thing a humble suggestion I represent teachers: as I have spent my life as a teacher; therefore, my humble suggestion is-teachers Should also receive some attention of the Government. The time has come when their age of retirement should be enhanced.. Lastly, as has been, suggested by the esteemed friend who has spoken before me the exemption limit for income-tax should be further increased.

appropriation

With these words I conclude and I support the Appropriation Bill as passed by the Lok Sabha and I hope it will be passed by this august House also.

SHRr M. S. **GURUPADASWAMY** (Karnataka): Mr. Deputy Chairman, the Appropriation Bill which is before us today appears to me to have been prepared with a purpose; and the purpose is to see that the country is prepared and a suitable atmosphere is $\backslash 6L$ for the coming election.

[The VICE-CHAIRMAN (SHRI ' R. RAMAKRISHNAN: In the Chair] After going through the Budget I find' there is no relationship between the Budget proposals and the manifesto of the Congress Party which was placed before the country in 1930 at the time of elections.

The VICE-CHAIRMAN (SHRI SYED RAHMAT ALI): In the Chair] It has no relation at all with the aim and" objects of the Sixth Five Yea,- Plans it has no relation with the existing realities which obtain in the country. Ad hocism seen to be the hallmark of this Budget. I am reminded of an episode. When Benito Mussolini came to power in Italy in 1930s a journalist met him.

He saw Benito Mussolini being worried. He asked Mussolini; "Why are you worried? You have become the dictator of the country. You have got all powefs In your hands. Still you are worried. What Is your problem." • For that, Benito Mussolini answered: "Yes, I have captured power. I am all-powerful. I have got all the powers in me. But my worry is how to keep this power". Similarly seems to, be the predicament of Mrs. Gandhi here.

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She has all the powers. She is the Prime Minister of India. The party to which she belong is completely subordinate to her. There is no challenge to her authority. But she is still worried. She is worried as Benitc Mussolini was worried because she does not know, being very powerful, how to remain in

This is an election year. And she must win the election at any cost, come what may. And this is also the last year of the Sixth Piar. This is also the last budget of this five-year period. Therefore, this budget is prepared with an eye on the election. Then pervisive uncertainty. There is drift. There is confusion in the economy. This budget reflects all that. The budget reflects uncertainty, the drift and the confusion. • That is how T look - at it.

Since Mrs. Gandhi came to power in 1980, she is a different person. 1 have worked with her in the past as a Minister. Now she is different as I see her at a distance. I will be seeing her now more and more from close quarters as I am here. She looks to me a 'different person. She does not bother where the country goes or what hap pens to the country or what happens to the economy or what happens to the people even. What matters most for h<?r is how to remain in power and how to go on as Prime Minister of this country. What matters for her is how to win this election and how to get the maximum number of votes. This is vitiating her thinking. This is vitiating the economy. This is vitality even the Plan.

[Shri M. S. Gurupadaswamy!

We all know what position the Planning Commission occupied in this country in the fifties, sixties and in the early seventies. We used to look to the Planning Commission for every thing concerning our economy. Once upon a time when Jawaharalai was here the Planning was looked up on with great Coremission exteem and respect. It was the heart o'f the economic system, of his country. What is happening to the Planning Commission today? Why has it lost its significance, its glory, its rich legacy? Mrs. Gandhi and her Governmant regard the Planning Commission now as fifth wheel in the coach, She regards it as un avoidable irritant and unavoidable nuisance, I want to know from her and herGovernment how many during the past 'four years the Planning .Commission has heen called into a' meeting, It mean the full Planning Commission, hoto many times the vital areas or issues of the economy have been discussed by the Planning Com mission, whether there any coordination between Government and the Planning and whether the Planning Commission is monitoring the Commission economy. am very sorry to say that there is a progressive ion, devitalization diminution, weakening, of the Planning Commission not think that this Government pays even lip sympathy to the Planning Commission and its opinion. There is only ail hocisrp. and it to only ad hocism which runs. There is no organised, and systematic planning in There is only planless this country. planning.chaotic plannig, planning without purpose, h planning which suits the expediency of this Government and as seem the plan which ha_s lost its ethos and elan. I appeal to the Government: If you want to put the economy back on its rails, thG prestige, restore the glory, which the Planning Commission once enjoyed.

There has been devitalisation, there

has been erosion and there has been distortion of planning and the Plan ning Commission and that has got to be remedied and the damage caused to the Planning Commission has got to be This is one of the things rectified. which thi Government should do. Another damage, the second damage, done by this Government is to the eco administration of this country. Where is the economic administration? is the Planning Commission in There there is the Finance ie o.t course: Minister; and there are the economic Ministries. But where is the efficient administration? Who is there to im plement the Plan? This Government came to power on the basis of a slogan that this Government will work. Gandhi said: "I am going to give Government that works.". Where is vour Government working? Gandhi is sitting at the top as the treating her colleagues, her monitor ministerial colleaguies, as just boys. Is it a Government that is working? If the Government is working, if there is no collapse of economic administration, then the economy should have been booming, the targets fixed by tke Plan ning Commission should have been does the mid-term appraisal say? It reveals shortfall everywhere, shortfall in many vital sec tors. The other day, I think here yes terday the Energy Minister were quoting figures that in vital sector like energy there has been fulfilment. was very amusing when the Energy Minister was saying that the revised targets fixed by the Planning Commis sion have been or are being fulfilled. The -power target has been scaled down by the Planning Commission as a result of the Plan appraisal. The Planning Commission has said that the Government cannot fulfil the gets fixed and they have scaled down And yet my friend, the honourable Minister, says that it is be- ing fulfilled. And he feels pleased with himself. In every vital sector—trans» 3 P.M port, Communications, pulses, provid- ing houses, drinking water—there has

been a .failure or shortfall. What do the Government do? They finu themselves in a quandary. They thought they can-: IM ulfiU the targets fixed by the Planning Commission. They cut the plan expenditure by 5 per cent and also cut ibe non-plan expenditure ov 3 per cent. And this has been done with a specific purpose of covering the deficit, "to, keep the deficit low. But may I remind the that as a result of deficit-Government financing for a number ot •years, they have created a situation'in this country in which the prices ate escalating? In the other House, the Finance Minister has said, T have kept the price rise within 3 0 per cent, within a single digit, 8.6 per cent or so". Is it a thing to be pleased about Look at the entire period. For every two years, the cost of living of the common man is doubling. For every 24 monhs, there" is an increase of 200 rent, in the cost of living.

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Take unemployment. Twenty-four million people are on the employment register-'. It is over increasing. Tafce growth role during (he last to years of planning. We Have heen hovering around 3.5 per cent growth. It does not Kl?et the needs of the population. There is a fantastic sap between the supply and. the population growth. Look at the other countries of the world where the conditions were far •worse in the 50s, than India, Look at China, Look at South-East Asia-They have abolished poverty. They have solved the problem of unemployment. The disparities there are not sO large as you find them today in India. In spite of all our planning and development unemployment is growing. Prices are increasing. The qualify of life is going down day by day. It is becoming impossible and intolerable for the common man to live. After I came back to this House, I see the difference in Delhi. How to live a normal life? This is the also feelirig in the mind of every common man here. The whole economy is in a state of crisis. As I said, the Government has destroyed two things successfully when

it came to power in 1981. Has dismantled the Planning Commission and secondly it has de'slrovccTTlIe economic administration in the countiy. If there had been economic administration, there would be parallel economy. {Time bell rings}. To day, it, is the parallel economy which is ruling White market the roost. is no longer valid. It is no longer relevant to the life of the common man. It is the black market in the country is takl-parallel economy which is ruling. The people have even begun to think as if it is normal. They have come to that state of mind. It is the moral cri Unless and until the parallel economy is tackle^ effectively, there is no safety or tackled stability. Ofii statistics are a camaflouage. I do not want to go into the statistics now cause I. deal with them when I am speaking on the Finance Bill. I wiLl leave the statistics to be dealt with later. But I. want to say this that unless the parallel ' economy and black market in the country is tackled and effectively, it is impossible to tackled establish equilibrium in the economy. Today a large number of people are living below the poverty line. I do not want to go into that question as there t_s no time at my disposal. But in all these years a handful of capitalists have grown rich And, where is the slogan of enormously. socialism and socialistic pattern of society or ' social justice now? I am not hearing that slogan of social justice any more now. It is only on paper perhaps. The disparities are growing between classes. A very small number of people a coterie, ruling the economy, and the Government is c-aptive of this coterie. There is no hope for the common man and there is no programme in the Government to utilise the enormous human power, manpower, available in this country the bring about jocial change to economic transformation. Social change and transformation can be brought economic about in a developing; society like ours only whe'i we utilise manpower fully. Today the committed to development people are not because they are just spectators.

[Shri M. S. Gurupadaswamy]

The Government alone ca,nnot bring ut development. The manpower, that is the biggest capital that we have, has got to be utilised. The people have got to be made coparticipants in development and a plan for that purpose has got to be drawn up. Unless the Planning Commission, the planning processes and development activities are brought on the rail, I am afraid, it is not possible. (Time bell rings).

Sir, I end by narrating an historic aaecdote. The Roman empire became all powerful once. It conquered the whole world. It conquered Italy. It conquered Europe. It conquered the Middle East. It became the biggest empire of the world. This empire conquered everything but it could not conquer its own vices¹. It conquered everything but it was overwhelmed by its vices. Likewise, Shrimati Indira Gandhi may conquer the entire country, she may charm the whole 'world, she may charm her own men in the Treasury Benches, but she has not been able to conquer her vices. Thank you.

KAMALENDU BHATTACH-ARJEE (Assam): Respected Vice-Chairman, Sir, I rise to support the Appropriation Bill. The learned friend of the opposition has just' now said that the Budget has been made just with an eye to the coming elections. Now, Sir, I would like to point out that when he says that the Budget has been made with an eye on the next elections, I would say that this is no.t an objective analysis ol the Budget, nor isTt'a" real explanation of the Budget, rather it is a subjective and distorted interpretation of the Budget. That is how I like to put [1 Now, Sir, I have also gone through the Budget. Respected Vice-Chairman, Sir, I would like to say that this* is a very balanced, discreet and wonderful Budget. Now, I should like to put forward my points as to why I call it a discreet, a wonderful Budget. First of all, I would like to say that thij Budget fs by standards,

anti-inflationary. My learned friends in the Opposition may not agree; but it is antiinflationary. The inflation, the price-rise is not only a national phenomenon; it is an international phenomenon. Price-rise, we know, is something like being in a traffic jam. We know we are in it but we don't know how to come out of it. But our hon. Finance Minister has shown the wayout. The rise in the annual rate of inflation has registered a steady decline and as on 31st March, 1984, it stands at 8.8 per cent. It is not a small achievement and I would like t» congratulate the hon. Finance Minister for this laudable achievement. I would also like to congratulate the hon. Finance Minister for the release of three more instalments of dearness allowance to the Central Government employees.

Once again, I would like to support this Budget on the score that the quantum of income-tax relief as declared in the Budget has not only given benefit to all levels of income-earners but it has also given an added fillip to investment and savings Respected Vice-Chairman, Sir, th© duty reduction on some consumer goods will not only give benefit to the poor ana the toiling masses but would also have a salutary effect on the pricerise. It has been announced that there will be enhancement in subsidy on the fertilizers and more funus have been allocated for agriculture. Agriculture, as we all knew, is the backbone of a nation's economy and it is so well said that if we are late in doing one thing in agriculture, we are late in doing all things. So, allotment of more funds for agriculture is also a very significant step taken and I would like to congratulate the hon. Finance .. Minister on this score.

There has been allotment of double fund for the 20-poinf programme as enunciated by our hon. Prime Minister, Mrs. Gandhi. This is our party's programme and this has become also a Government programme. I have seen it; I have myself visited many districts in my State of Assam and I have seen how the *village* people have taken this pro-

gramwie to their heart. It is not a matter of lectures. When yo,u speak in a fiery language, it becomes a sound and fury signifying nothing. I have seen it with my own eyes how the village people of Assam have taken it to their heart, and I must say that this :iO-point programme is the only panacea for all the ills, for all the economic ills from which India is at present suffering. You know, al-through the ages, the toiling masses of India kiave been the easy victims of either Vhe crooks or the financial pirates, an<1 this is a aistinct and a definite step talten so, boldly. This 20-point pro-^ramron is meant for the upliftment of the i>nor classes of people who are sufferilil all over India,

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Mr. Vice-Chairman, Sir, I would line to quote certain figures. While implementing the 20-point programme, our Government upto the year 1984 have provided house-sites to 31.73 lakh families. The Government has given financial assistance to construct houses for the houseless people to 17.67 lakh families. It has provided drinking water facilities to 54,208 problem villages through IRDP; Government has helped 89 lakh families through NREP; 82 million mandays have been provided. This is no Ojean achievement by any standard. But we have miles to cover before we sleep. We are not a contended lot; we are not a complacent lot. We are a dis--grunted lot and we are a demanding lot. We are discontented and hence we are demanding more. There is logic in it. I also know that our Government has done a lot in this regard. But in spite of so many achievements, I must also say, rather, I am constrained to say that the progress in the establishment of banks and their extending financial assistance in my State has not been that much satisfactory compared to the other States of Indi'a. Sir, through you, I would like to request the hon. Finance Minister to give his pointed and sharp attention to this matter and I would also request him to hold loan melas in Cachar, Sibsagar and Kam-rup districts of Assam so that the

people of Assam can get some benefit out of it. I have heard from a reliable source—I hope my reliable source has not given me unreliable information—that it has been decided to establish 109 bank branches all over Assam and a year ago, the ftes-erver Bank of India has okayed these proposals and has given sanction for this. I would request, through you, Sir, the hon. Finance Minister, I would be eech him, to give his attention to this matter, to give his personal attention and see that more and more bank branches are established in the economically and industrially backward State of Assam so that the people of Assam can develop. Sir, if you go through Gauhati, you will see a hearding_i which means, Assam is smiling again ana it is the responsibility of all concerned to keep the State smiling always. I would request the Finance Minister to liberally release more and more financial assistance to the State of Assam so that the Chief Minister of Assam will be able to undertake developmental works successfully combat the secessionist tendencies which are prevailing in the State of Assam.

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Mr. Vice-Chairman, Sir, so, far as my State of Assam is concerned, I would like to point out that the investment by the IDBI and ICICI has been lamentably poor. I would like to point out that these financial institutions have up till now done nothing significant to uplift the backward economy of the State of Assam. Through you, Sir, I would request the hon. Finance Minister to instruct these financial institutions to gear up and step up their activities in the State of Assam, so that the downtrodden, poor and backward people of Assam can get some more financial assistance and the State may be able to step up its pace of economic development.

I know our Prime Minister has got special concern for the people of Assam. Her heart goes out to the people of Assam. She always gives her special attention to the people of Assam. But for reasons best known

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(Shri Kamalendu Bhattacharjee)

to the Industry Ministry, Assam has not been able to develop industrially, no attention has been paid to the development of Assam industrially. As you know, there are many other States which are much more industrially developed than Assam. This has already created apprehension* in the minds of the people of Assam that they are being neglected. (*Time bell rings*). Please give me some more

time. I will beseech you because this is my first participation as far as the Appropriation Bill is concerned. I As I-said, nothing much has been done in the field of industry in the State oi Assam. This sort of neglect has created a sence of regional imbalance and this has also created a certain amount of fear and apprehension in the minds of the people of Assam that they are being neglected. I would suggest that the Government of India should . be more benevolent and should give more and more financial assistance to the State of Assam. My humble suggestion to, the Government of India is that they should take up a master plan and a time-bound programme and ' see that some significant achievement is made in the field of industry within a target time.

-Mr. Vice-Chairman, Sir, I hail from the district of Cachar. There is a paper mill at Pathgram. I would request that the Government of India should give liberal financial assistance to this paper mill so that it can start production by 1385. Now the work was going on very slowly but with the present incumbent, with the present General Manager, the work has geared up. The Government of India should give it liberal financial assistance so that this paper mill can start functioning within 19857

I should also beseech the Government of India to take over and nationalise the Jogi Gopa paper mill. I would request the hon. Finance Minister to instruct banks and other financial institutions so that they can help the sick and under-developed tea

gardens of the district of Cachar and all over the Slate of Assam.

Now I feel duty bound to speak something on oil. I hail from an oil State. You know, Assam and Gujarat are oil-producing States and it is my humble submission before this august House that these States should get oil royalty and this duty should be 20 per cent of the price of the crude . oil. per metric tonne. It might be figuring around Rs. 1181 and I think this is a legitimate demand. Assam and Gujarat must get this legitimate oil royalty. As Assam is especially an economically backward State, I should beseech, rather it is my humble sub; mission before this House that when a decision of giving royalty benefii is, taken, retrospective effect be given.

With these words once again I do render my unqualified support to this Appropriation Bill and I conclude,

TViank you.

SHRI V. GOPALSAMY (Tamil Nadu): Mr. Vice-Chairman, Sir, I extend my thanks to you for having giv--en me this opportunity to speak on this Appropriation Bill. Sir, it will 1)0 very appropriate if I recall the glorious words of Rabindra Nath T:.gore in 'Gitanjali.' (Interruptions'). You have forgotten him and his words, that is why for your benefit I would like to recall those words, i.e. "Where the mind is without fear ana the head is held high, where knowledge is free, where words come out from the depth of truth, where the clear- stream of reason has not lost i\s way into the dreary desert sand of dead habit, 'O' Father, let my country wake". These . were the words of Rabindra Nath Tagore. This was his dream but that dream is never fulfilled. Still it is a Utopean dream. Not for political ends I am putting these questions. We have to put these questions toward .-; om conscience. Every citizen of this country should pu*. this question to his conscience whet!r>r we are free from fear, whether we are free from superstition, whether we are free from

illiteracy, whether we are free from ignorance. No. not at all.

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Sir, after 37 years of independence people in the capital of India, under the very nose of the Central Government, have to seU their blood to earn their bread. This is 'a fact. Just a few months back this is what we witnessed here. When they were not able to sell their blood, ihey went to the police station to get a case registered against themselves. They saia, you put us inside the jail so that we will have our food for three times a day.

 ${
m Sir}_T^*$ before the 1952 elections the great "Congress Party" gave the slogan of 'socialism' and declared that this was the only panacea for India.

What happened to that? Years passed. And then the next elections came. Then they changed the form of the slogan and stated "socialistic pattern of society will solve all the problems of this country". Then gome years passed and very cleverly they discovered another slogan—that with "democratic socialism" the gulf between the 'haves' and 'have-nots' would be narrowed down. What happened? The gull, the gap got widened. And then finally during the 1971 elections, they invented another slogan very cleverly: "garibj haiao". And what' happened? Ai some places the poor were

- chased. Not the poverty was chased, but the poor were chased in Delhi also. When the dark days of Emergency came, then they introduced a new programme—the 20-Point Programmed—to maintain their one-point programme. And then very cleverly they stated: for one mistake we were not able to implement socialism. That one mistake we have to correct. "What is that mistake?" The word 'socialistic does not find a place in the Preamble to the Constitution". So they introduced that word "socialistic" in the Preamble of (tip Constitution and stated that now the problems of the poor would be solved. After that once and for all the fate of 'socialism' has been sealed. I can say this definitely.

Sir, are our people free from feur? No. They ar_e afraid of dacoits, they are afraid of robbers. Even in the capital city the crime rate has gone Even up. our women tremble travel in the trains alone, when they see the cops they tremble because at times the cops misbehave. do the poor get justice from the courts? No. When I put some ques tions in the last Session, I got the replies from the Law Minister. How many vacancies have not been filled up in the High Courts, particularly in Madras High Court? The Minister gave the reply: 7 vacancies have not been filled up. How many cases are pend ing in the High Courts? Alarming Sir. Allahabad has 1,73.586 news, cases, in Calcutta 1/13,427 cases', .Kar nataka 1,21,812 cases, Madras 92,171 cases. A total of 9,76,791 cases are pending in the courts for poor do not get justice. But one High Court Judge I have to applaud for his bold judgement. Many io applaud for hi-, praised his judgement. This is one weekly-the Week—of October, 23, 1983; it says:

.Justice S. Ratnavel Pandian of die Madras High Court ordered the release of three lakh underfrial prisoners i_n the Slate. They have been languishing in prisons all over the Tamil Nadu without being chargesheeted even after the expiry of the statutory time limit".

Here he observed:

"The courts holding the scales of justice should always rememi that there may be a scale made of gold fo weigh justice, but that there is no scale made of any material to weigh the injustice done to the society".

So every day injustice is being doae to the society. The undertrial prisoners in Tihar Jail and many other jails are tortured and in the lock-ups people are beaten to death. Innocent persons are blinded in jails. So the poor are not able to get justice. Because throughout the country the poor

[Shri V. Gopalsamy]

people are suffering, the unemployment rate is growing, particularly among the educated people. That is why the Naxalite movement also is growing, particularly in our State, particularly among the graduates who come from the down-trodden strata; they become Naxalites. Sir, now you see the country is in flames in the north-east and in the north-west, and trouble has started in Jammu and Kashmir also. The Government finds it very difficult to solve the problem. Some years back, even some months back people who held power at the Centre wanted to treat the States like municipalities or even panchayats. That is why article 356 of the Constitution is being often used as a Damocles sword. Whichever party comes to power, DMK or AIADMK, a non-Congress Governmeat, if that does not suit its purpose, if it does not toe the line of the Centre, immediately that government is summonly dismissed. The Government of India Act of 1335 was verbatically copied by the framers of Constitution. So the same article 93 was put in the form of article 356.

Sir, my State of Tamil Nadu has been totally neglected. Because the time at my disposal is very short, I do, not want to elaborate how much we have been discriminated, how much we have been hoodwinked, how much we have been cheated in every sector.

Sir, take the case of Civil Aviation. Our Minister gave us the promise in 1980 that Tuticorin will be connected by air with the rest of the country. Tuticorin is a big port. It could be compared with Singapore if it is properly developed. We are supplying salt to the entire country. I put this question to Mr. A. P. Sharma when he was the concerned Minister. When he came to Tuticorin, at a press interview he said to the press that within a year the aerodrome will be operational, after one year and he simply said that "it is yet to be considered". Then I had told him that we are supplying salt to the entire country. There is a

proverb in Tamil: Which means: Do not forget those who have salted your food. But what happened? In 1982 also • the Minister gave the same assurance, but so far nothing has been done.

As far as the industry is concerned, a colour film unit was to be started at Ooty. My colleague is very much correct. But what happened? You are * trying to shift it to some other place in UP., Nainital or some other place. Why? The infrastructure is only available there.

You take the case of tourism. No ITDC hotel has been started in Madras. There is no Sound and Light programme. When Dr. Karan Singh was the Tourism Minister, he assured us about it, but so far nothing has been done.

As far as the Railway is concerned —our famous Railway Minister is sitting here—he has allotted Rs. 35 crores to Calcutta. I am really proud of our Bengal; friends. For my State, he has provided Rs. one crore for the Karur-Dindigul project. We would like Mr. Krishna to take some interest in this project. I have got great respect for him because he is not only capable but he also understands the feelings of our people.

The Sethu-Samudaram canal project was sanctioned in the year 1963 in the Cabinet itself. But what happened? During the British regime there were nine reports. And then in 1956 there was one committee headed by Mr. Ramaswamy Mudaliar, and that committee submitted its report. Another report was there in 1962. The project was sanctioned in 1963 in the Cabinet itself, but that project has so far not been implemented. An expert committee was appointed, and they have given their report. You are talking of viability on technical reasons. Sir, apart from our genuine demand, the Government should realise the strategic importance when Americans are forming their base in Diego Garcia and they are trying to have another base in Trincomalee. Whenever the ships

go round Sri t.anka, ii will be out of the naval dock. If we have the Sethu-Samudaram. Canal Project, not . only will the western coast and the eastern coast be linked, but the cost will also be less. Not only that. The strategic importance is very much to, be realised by the Centre. But-what happened? No project "has been implemented, no project has been sanctioned. But at times when the people in Delhi speak to us, they advise us, they preach sermons, they Shout from house-tops, "You people coming from the South, you people coming from the Dravidian movement, you do not have faith in the system, you go not mingle with the mainstream". We will never mingle in the main-stream if things go on like this. We are coming from far away, 2,000 miles away from here. You do not understand our feelings. Tat is why for four days we have been demanding a discussion on Sri Lanka. When our sisters and brothers are crying, shedding tears, their wailings and weepings are never heard. Those wailing and weepings fall on aeaf ears. So, the projects are simply neglected. During election times you come and give promises. (Time bell rings.) Only two minutes, Sir.

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For the Salem Steel Plant, Madam Gandhi came there. The foundation stone was laid, and promises were given. What has happened? The Salem Steel Plant has become a fabricated plant. So, on every count we are highly discriminated.

I would like to, remind you of the words of Tagore. He stated. "My country, awake. The people are in deep slumber in the countryside. Don't think like that. Awake from the slumber". At that time your oppressing power regime will collapse like anything. Do not forget, your exploiting power regime will crumble. If you want to rule the entire country with one language and with one iron hand without any respect for the ethnic groups, without any respect for individuality and^ originality, what will happen? Your power regime will collapse. So, I will quote 'a couplet by Tiruvalluvar:

"ALLALPATTU ATTATHU AZH-UTHA KAKWEER ANRE SELVA-THAI THEYKKUM PADAI"

(No. 3) Bill, 1984

What he said, you know is that tears of the poor who are not able to endure and are oppressed in a regime, those tears, will become the weapons to throw away any regime.

"ALLALPATTU ATTATHU AZH-UTHA KANNEER ANRE SELVA-• THAI THEYKKUM PADAI"

This is going to happen. You are failing to see the writing on the wall, With these words, I conclude my speech.

DR. (SHRIMATI) NAJMA HEPTULLA (Maharashtra): How can he bocome an ethnic group in his own country? He is an Indian. All of us are Indian.

SHRI V. GOPALSAMY: I belong to an ethnic group, the Tamil group. Don't forget

DR. (SHRIMATI) NAJMA HEPTULLA: Are you an ethnic group?

SHRI V. GOPALSAMY: Yes. I reiterate my stand. This is a multinational state. Do not forget, there is not only one nationality, but there are multi-nationalities.

SHRI SITARAM KESRI (Bihar): It is a multi-nation State, you mean(Interruptions)

ठाकुर जगतपाल सिंह (मध्य प्रदेश) : श्रीमन मैं इस विनियोग विधेयक का समर्थन करता हूं।

श्रोमन में आदिवासी हरिजन तथा पिछहें इलाकों में पिछले 30 सालों से काम कर रहा हूं ग्रीर जब मैं हरिजन व ब्रादिवासियों के पास जाता हूं तो वह कहते हैं कि श्रोमतो इंदिरा गांधी के नेतत्व में एक नई कान्ति हो रहा है और हमारा तेजों से विकास हो यहा है। श्रीमतो इंदिरा गांधो के नेतत्व में, कांग्रेस

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[ठाकुर जगतपाल सिंह] सरकार के द्वारा किए जाने वाले कार्यों की प्रशंसा हो रही है लेकिन जब विरोधी पक्ष के माननीय सदस्यों के भाषण सूने तो मैं महसूस कर रहा था कि मैं जिस सदन में अ।या हुं वहां के सदस्य जी पहले से ही यहां द्याये हए. हैं वह मझे कोई नई वात सिखायेंगें। लेकिन मैंने देखा कि यहां इसका उल्टा हो रहा है । जो बातें विरोधी दलों के सदस्यों ने कहीं उन पर मुझे बड़ा आष्ट्रवर्य हुआ है और मुझे वह प्राना जमाना याद ग्राया जब हिन्दुस्तान की ग्राजादी की लड़ाई में हम लोग लड़ रहे थे। हमने महातमा गांधी ग्रीर जवाहरलाल नेहरू के नेतृत्व में हिन्दुस्तान के शोगों से जो वायदे निष्धे जय उन को हम पूरा। होते देखते हैं तो हमारे उन साथियों को जो हमारे साथ बैठते थे उन दिनों तारीकों के पुल बांधा करते थे लेकिन ग्राज वे वहां बैठ गए तो वह गाली दे रहे हैं। इस पर मुझे ग्राश्चर्य होता है। [उपसमाध्यक्ष (डा॰) श्रीमती नाजमा

हैपतुल्ला पीठासीन हुई] महोदया मैंने वह जमाना देखा है जब हम गुलाम ये। इस देश के जों प्रदेश हैं कर्नाटक, ग्राध्न. उत्तर प्रदेश हरियाणा आदि. दिनों क्या हालत थी ? क्या लोग ऐसे ही कपड़े पहनते थे ? ऐसी ही रेल गाड़ीयां चलती थीं ? क्या ऐसी ही फैंक्ट्रियां थी इस देश में ? वह जामाना याद करों । हम न भूले उस जमाने को और उन महान नेताओं को जिन्होंने इस हिन्द्रस्तान को आजाद कराया है ग्रीर जिन्होंने इस देश में सभाजवाद वर्मनिरपेक्षता एवं प्रजातत्वं कायम करने का बादा किया था, वह थे हमारे नेता प्रधान मंत्री पंडित जवाहर लाल जो नेहरू, मौलाना बाजाद । ब्राज, उन्होंने जो चलाया था, उस पर आप अपनी बिलिइंग बना रहे हैं मेरे दोस्ती, क्या था उस जमाने में हमारे पास ? (व्यवधान) आप बोल रहे थे तब हम शांति

से सून रहे थे । डेमोकेसी में, प्रजातंत्र में सुनाने का हक होना चाहिए, कहने का हक होना चाहिए । (व्यवधान) आप गाली दे रहे थे, जब ग्राप बोल रहे थे हम शान्ति से मन रहे थे । श्रीमती इंदिरा गांधी ने क्या किया ? मैं पूछना चाहता हूं वाइस चेयरमैन महोदया आपके माध्यम से कि ग्राज दनिया के लोग हिन्दस्तान की तरक देख रहे हैं । ग्राज वे मुल्क जहां त्राम लगी हुई है हिन्दुस्तना के नेतृत्व चाहते हैं। वह चाहते हैं कि यह हमें दिशा दे। यह किस की इज्जत है हमारी इज्जत है, सबकी इंजरत है, हिन्दुस्तान की इंज्जत है, तमिलनांडू की इज्जत है, कर्नाटक की इज्जत है। जब हम दनिया के मुल्कों में जाते थे तो वे लोग हमें क्या-क्या कहते थे । ग्राज हम जाते हैं ती उनका सिर ग्रादर से इस मुल्क के आगे झक जाता है। वह यह कहते हैं कि यह उस मुलक के रहने वाले हैं जिसमें 30 सालों में बहत तरक्की हुई है; इतना विकास हुन्ना है कि उतना दुनिया के मल्कों. में इन हालात में नहीं हुआ । में सुनाना चाहता हूं छापके माध्यम से कि ब्रिटेन का इंडस्ट्रियल रेबोल्युशन हुआ। जो पंजीबाद की बात नरते हैं वे जरा हमारी बात को सोचें कि 40 साल तक उनके मुल्क में क्या हुआ था। अब लोग मिलते थे तो कोई पुछने वाला नहीं या । सोशन ला सुई का युग था । जब रशियन रेबोल्युशन हुम्रा था, हजारी लोगों का हुआ। मशीन बन कर चली थी। जब हम अजिद हए थे एटम का युग था। हमें सुई बनाना नहीं ग्राता था । अराज हम द्निया के उन पांच विकसित म्लकों की बराबरी में सारहे हैं। यह किसने किया ? श्रीमती इंदिरा गांधी के क्शल नेतृत्व वाली सरकार ने किया । यह पंडित जवाहर लाल नेहरू की **ठोस** नीतियों के पारण हमा । जब 77 में

हम हारे तो हमारी प्रधान मंती जी ने ग्रगले दिन ही सत्ता जनता पार्टी को सौंप दो यी जिसकी स्थिति ऐसी यी जैसे कहीं की इँट, कहीं का रोड़ा, भानुमति ने क्तवा जोड़ा । में आपके माध्यम से बाइस चैयरमैंन महोदया, श्रपने लर्नड दोस्तों से कहना चाहता हं कि जरा यह सोचें कि विपरीत दिशाश्रों में जाने बाले याती एक प्लेटकामं पर खड़े हो जाते हैं किन्त् एक देन में सकर नहीं कर सकते । जैसे एक ही बोतल में गराब भी हो शहद भी हो। पानी भी हों, तो क्या वह बाजार में बिकेगी ? यह तो हर आदमी जानता है कि नहीं । ग्राज फिर गठबन्धन शुरू हुआं है किस बात के लियें ? क्या जिस तेजी से विकास चल रहा है उस विकास को रोकने के लिये और जाति धर्म प्रांत के नाम पर इस देश को तोडने के लिए कुछ ऐसी ताकतें इत मूल्का में हैं जी वहते देखना नहीं चाहतीं । वाइस चेयरमैन महोदया, मैं आपके माध्यम से बतलाना चाहता हूं कि यह सरकार ग्रीर यह पार्टी बह पार्टी है जो देश से गरीकी मिटाना चाहती है, जिसके बारे में एक शेर अपने दोस्ती को सुनाताह :

यह सर वह सर नहीं जो हर दर पर झुक जाये।

बह दर, दर नहीं कि जिस पर हर सर न झुक जाये ।

आज हिन्दुस्तान के लोग दुनिया के लोगों के सामने सिर ऊंचा करके चल रहे हैं। दुनिया के लोग कहते हैं श्रीमती इंदिरा गांधी के नेतृत्व में इस देश में कितनी प्रगती हुई कि देश कहां से कहां पहुंच गया। यह भिलाई उस वक्त कहां बना था, यह दुर्गापुर उस वक्त कहां बना था, (व्यवधान)... यह विकास किसने किया? में पूछना चाहता हूं... जरा सहन-शीलता संसुनिये, अगर में कहीं गलती कर तो माफी चाहता हूं... वाइस चेंयरमैंन महोदय में आपके माध्यम से पूछना चाहता

हुं कि वह विरीधी दल जो इस देश के श्रंदर समाजवाद की बात कर श्रीर समाजवाद के नाम पर क्या शोषण नहीं कर रहे हैं ? देश में तेजी से विकास हो रहा है, देश खुहाल होता जा रहा है। र्में तमिलनाडु में गया, में आंध्र प्रदेश में गया, मैं कर्नाटक में गया । लोग मझ से कहते थे गाड़ियां भीर बढावा दीजिए. हवाई जहाज और चलवा दीजिए । अरे भाई, हवाई अहाज की मांग एयर कन्डीशन रेल गाड़ियों की मांग, नई नई रेल गाड़ियों की मांग, क्या यह खुशहाली की निशानी नहीं तो क्या है? यह विकास नहीं हो रहा है तो क्या हो रहा है ? मैं यह कहना चाहता हूं कि हमारी सरकार बहुत तेजी से इस मुल्क को आगे ले जाना चाहती है ।

एक बात में और बताना चाहता है। मेरे लगंड फ्रैंन्ड ने अभी कुछ ऐसी बातें कही मैं उनकी बात सुन रहा था। उब उन्होंने कहा कि हम चुनावों के लिए अपनी नीतियां बनाते हैं तो मुझे बड़ा आश्चर्य हुआ । मैं उनसे श्रापक माध्यम से कहना चाहता हूं कि हमारी नीतियां च्यायों के लिए नहीं बल्कि हमने हक्मत देश की सेवा करने के लिए एवं गरोबी भिटान के लिए ली है। मैं ग्रापको बताना चाहता है कि अब हमारी हक्मत नहीं थी तो उस वक्त देश में क्या हो रहा था? ग्राज वे लोग महंगाई की बात करते हैं ? लेकिन मैं उनसे कहना चहता हैं कि महंगाई इन टम्से आफ परचेजिय कैपेसिटी देखी जानी चाहिए। अगर इन-कम चार क्राना रोज हो जाथ और गैह एक रुपया 16 किलो भी हो जाय तो भी वह महंगाई है। अगर इनकाम एक हजार रुपये रोज हो जाये ग्रीर गेह चार रुपया किलो भी हो जाये तो तब भी महंगाई नहीं है ? इसलिए महंगाई को इन टर्म्स ग्राफ परचेजिंग पावर देखा जाना चाहिए । हर मुल्क की वहां के

[ठा हर जगतपाल सिंह]

हालात के अनुसार अपनी आर्थिक नीतियां हुआ करती हैं। जब देश का
प्रोडक्शन बढ़ता है जब पोपुलेशन घटती
है तो गरीबो मिटती है । जब देश की
पोपुलेशन बढ़ती है चाहे प्रोडक्शन बढ़ती
है हि होने सी चीजों को कीमत बढ़ती
है ह होने सोशिलिजन को भी पढ़ा है,
हमने कम्युनिजम को भी पढ़ा है, हमने
केपिटलिजम को पढ़ा है । हम लोगों ने
इन सारे बादों को यहराई से पढ़ा है
और उसने बाद उन सब का निचोई निकाला
है ।

SHRI V. GOPALSAMY: Who asked 'for air-conditioners?

ठाकर जगतपाल सिंह: अच्छी नीतियों को अपनाया है। सारी दुनिया की जो ग्रच्छी नीतियां थीं उनको ग्रपनाया है। हमने प्रजातंत्र ग्रौर सोशलिज्म को -अपनाया हैं। हमने कंटोल्ड इकानोमी को भ्रयनाया है जो कि सब देशों का मीटिंग प्वाइंट है, आज सारे संसार में स्यिति यह है कि जो बेस्टर्न केपिट-लिस्ट कन्ट्रीज है, वे कंट्रोल्ड इकनामी को ग्रयना रही है ग्रौर जो कम्यनिस्ट कन्दीज हैं वे प्रजातंत्र की स्रोर बढ़ रहे हैं। चुंकि मैं यहां पर पहली बार बोल रहा है, कुछ गलती कर जाऊ, लेकिन सोचता हं कि धीरे-धीरे बोलना सीख जाऊंगा। में आपसे एक बात और कहना चाहता हो।

SHRI V. GOPALSAMY: I will not interrupt you hereafter. Since this is your maidon speech, I will not interrupt.

ठाकुर जगतपाल सिंह : डिप्टी चेयर-मैंन साहब, ग्रापके माध्यम से मैं यह कहना चाहता हूं कि हमारे साथियों ने जो बातें कही हैं जिनको सुनकर मुझे वडा ग्रायचर्य हमा। उन्होंने कहा कि हमारे देश में कोई प्रोग्रेस नहीं हुई है। मैंने एक गांव के चौथी पास लड़के से पूछा कि अरे भाई, क्या हमारे मल्क में कहीं कोई उन्नति हुई है? वह बोला कि ग्राज हम को बहुत मदद मिल रही है, कपड़ा मिल रहा है, अनाज मिल रहा है, स्कूल खुल रहे हैं, कालेज खुल रहे हैं ग्रीर जहां पर भ्रस्पताल नहीं थे वहां पर ग्रस्पताल खुल रहे हैं। मेरे गांव में पहेले लोग डाकिए से खत पढवाया करते थे, मेरे गांव में पहले स्कूल नहीं था, अस्पताल नहीं था, मेरा पिता (बाप) पहले खपरैल के मकान में रहते थे, में धाज ग्रार० सी० सी० के मकान में रहता हं, यह उन्नति नहीं है तो क्या है? मेरा बाप फटे कपड़े पहनता था, आज मैं टेरेलीन के कपड़े पहनता है। यह विकास नहीं है तो क्या है?

्डिप्टी चेयरमन साहब, एक बात मैं फिर से कहना चाहता है कि हम चनावों के लिए अपनी नितियां नहीं वनाते हैं। हम देश से गरीबी सिटाने के लिए अपनी नीतियां बनाते हैं। लेकिन हमारे विरोधी यहां पर जितनी वातें कहते हैं वे सब चनावों के लिए कहते हैं। जिस बात से उनको बोट मिल सकें। ग्राज बाहर के लोग जब हिन्द-स्तान में आते हैं तो कहते हैं कि हिन्द-स्तान में बहुत तेजी से विकास हो रहा है। विरोधी वलों की बात तो उसी तरह से है जैसे किसी व्यक्ति की महल्ले के सारे लोग तो तारीफ करते थे, दुनियां के लोग तारीफ करते थे, लेकिन उसके घर का बैटा अपने वाप को नालायक बताता है। यही स्थिति माज हमें दिखाई दे रहीं है। मेरी समझ में नहीं ब्राता ऐसा बयों अपने घर का बच्चा जब बड़ा हो जाता है तो घर वालों को एहसास नहीं होता

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है, परन्तु जब रिश्तेदार ग्राते हैं तो कहते हैं कि वबला बहुत बड़ा हो गया है। मैं विरोधी भाइयों से यह कहना चाहता हं कि श्रीमती इंदिरा गांधी के नेतत्व में हिन्द्रतान आगे बढेगा, समाजवाद इस देश में आयेगा और इस देश से गरीबी मिटेगी। हमने जो बायदे किए हैं उनको पुरा किया जा रहा है। मेरे दोस्तों ने सत्ता प्राप्ति के लिए अपनी पार्टी को छोड दिया, झण्डे को छोड दिया, नेता को छोड़ दिया और सिम्बल छोड़ दिया। क्या ऐसे लोग इस मल्क में, हकमत कर सकते हैं । माननीय डिप्टी चेयर-मेन साहब, श्रीमती इंदिरा गांधी ने हारते के तरन्त बाद हकमन हमारे विरोधी साथियों को दे दी थी। हमने यह सोचा था कि हो सकता है कि हम से गलतियां हुई हों, आने वाले लोग हम से बच्छा काम करेंगे। लेकिन ढाई साल में इस देश में क्या हुआ ? गन्ने का भाव याद है, गृह का भाव याद है, उत्तर प्रदेश के पश्चिमी जिलों में गन्ते की खड़ी फसल को जला दिया गया, 'याज के भाव याद हैं? यह मैं आपसे इस लिये कह रहा हं कि ग्राप इस पर सोचें। मैं अन्त में अपने फाइनेंस मिनिस्टर को बधाई देना चाहता है और श्रीमती इंदिरा गांधी को बधाई देना चाहता हं श्रीर उन महान आत्माश्रों को याद करना चाहता हूं जिनके तिरंगे झंडे के नीचे यह सरकार विकास की और तेजी से आगे बढ़ी है और बढ़ती जायेगी। में सब को बधाई देते हुए और माननीय उपसभाध्यक्षा महोदया जी को धन्यवाद देता हं कि मुझे सदन में बोलने का मौका दिया है।

[उपसमापति महोदय पीठासीन हुए]

श्री कैलाशपति, मिश्र (बिहार) : उपसमापति महोदय, विनियोग विधेयक

पर चर्चा चल रही है। यह लोक सभा में पारित हो गया है और राज्य सभा में, इस सदन में चर्चा के लिए भ्राया है। लोक सभा में दिए गए विस मंत्री के भाषण को मैं पढ़ रहा था। इन्होंने बजट की फिलासफी पर, बजट के दर्शन पर जोर देते हुए कुछ मुद्दों का उल्लेख किया है, सेविंग की चर्चा की है, बचत की चर्चा की है, पूंजी निवेश की चर्चा की है, योजनाम्रों का कार्य ग्रागे चलता रहे, इसकी चर्चा की है, देश की ग्राधिक स्थिति सुधारने की चर्चा की है। मझे एक बात समझ नहीं ग्राती कि क्या केवल उसी लकीर के फकीर बनकर हम चलते रहेंगे? वया इससे देश की प्रगति होगी या पूरे देश को सामने रखकर, उसका चित्र सामने रखकर, ब्रावश्यकता को सामने रखकर, उसकी हालत को सामने रखकर बजट की प्रक्रिया का प्रारम्भ होगा। उपसमापति महोदय, मैंने कल भी कहा था कि मैं देश के उस राज्य से आता हं जिसकी श्रावादी पूरे भारत का 1/10 है, पूरे भारत की आवादी का 1/10 बिहार है। मैं जानना चाहता हूं ग्रीर जो सभा पक्ष के सदस्य बाद में बोलने के लिए खड़े हों मैं चाहता हं कि वे मेरे इन सवालीं का उल्लेख अवश्य करें। 1/10 आबादी का बिहार है, आप उसके प्रति क्या न्याय कर रहे हैं। 1977 की चर्चा हमारे कुछ मित्रों ने की। हम लोग भी उस समय शासन में थे। में स्वयं विहार में फाइनेंस मिनिस्टर था। मुझे याद है कि प्राइम-मिनिस्टर ने सभी मध्य मंत्रियों ग्रीर वित्त मंत्रियों की बैठक बुलाई थी ग्रौर उसमें सबसे पहले इस बात पर चर्चा हुई कि केन्द्र सरकार के पास आने वाली जो राशि है उसका वितरण किस प्रकार होगा? केन्द्र के हाथ से कितना होगा ग्रीर राज्य सरकारीं को काम करने के लिए

[श्री कैलाशपति मिश्र]

Appropriation

कितना दिया जायेगा । मैं दावे के साथ कहना चाहता हूं कि उस समय यह प्रक्रिया चली कि आधे से भी ज्यादा राशि 56-57 प्रतिशत राज्य सरकारों को काम करने के लिए दिया जाए और केवल 44-43 प्रतिशत केन्द्र सरकार के पास काम करने के लिए रहे। यहीं नहीं, उपसभापित महोदय, देश के अन्दर तीन प्रकार के राज्य हैं।

ऐसे राज्यों की तीन श्रेणियां हैं। एक श्रेणी उन राज्यों की है जो ग्राने निकल गये हैं। दूसरी श्रेणी में यह राज्य आते हैं जो काफी पीछे छूट गये हैं। तीसरी श्रेणी उन राज्यों की है जो खास कर दिल्ली स्टेट्स हैं जैसे जम्म-काश्मीर, नागा-लैण्ड ग्रीर मिजोरम ग्रादि जिनकी ग्रपनी इकोनोमी बहुत कमजोर है। यह राज्य 90-95 प्रतिशत केन्द्र की सहायता के कपर चलते-हैं। भारत में जो राज्य पीछ छद गये इनकी संख्या लगभग 8 है जिनमें विहार, उत्तर प्रदेश, मध्य प्रदेश, राजस्थान आदि हैं। ऐसे कई बड़े बड़े प्रदेश मिला कर के 8 प्रदेश ऐसे हैं जो आर्थिक दौड़ में पे छे छुट गये हैं। उस समय चर्चा चली कि इनका क्या होगा । यह पूरा समाधान विचाराधीन था लेकिन एक योजना बन गई जिसका नाम है, इनकम एडजस्टेड टोटल पापलेशन । उस कारण से बिहार जैसे राज्य को प्रतिवर्ष लगभग 100 करोड़ रुपये की राणि अधिक मिल जाती, थी मेरी समझ में नहीं आया दम भरा जाता है प्रगतिशील योजना का और वजट के ऊपर लम्बे लम्बे भाषण दिये जा रहे हैं; इस वजट को किसी ने प्रगतिशील बजट कहा, किसी ने लोकहितकारी बजट कहा, किसी ने अगर चुनावी बजट कह दिया तो इस पर सत्ता पक्ष में रोष की लहर दौड़ जाती है। लेकिन यह बजट क्या है ? पीछे छटे हए राज्यों के लिए आपने क्या किया ? ग्राप को मैं एक उदाहरण देना हुं। बजट की बड़ी प्रशंसा चाहता है। भाई। ए० टी सी। योजना आंपने खत्म कर दी। सभा में बजट पर रिष्लाई भाषण करते हुए क्लि मंत्री महोदय ने बड़ा गर्व किया है और घोषणा की है, उन्होंने देश भर में 28 हजार मैगाबाट बिजली की क्षमता खड़ी कर दी है। मैं जानना चाहता हं बित्त मंत्री महोदय, एक तरफ आप 28 हजार मैगायाट विजली की चर्चा कर रहे हैं लेकिन क्या आपने जो राज्य देश का एक वटा दस भाग है उसको देखा है ? पिछले एक महोने से बिहार के अन्तर्गत केवल 93 मैगावाट विजली मिल रही है। चार महीने अभी निकल गये हैं राज्य के सारे राजकीय नलकुप, निजी बोरिंग, खेत की सिंचाई से सम्बन्ध रखने वाले नलक्षों की बिजली पूरी की पूरी काट दी गई है। आपको टोटल जेनेरे-टिंग केपेसिटी कितनी है वह 900 मैगावाट से ज्यादा नहीं है । आपने 28 हजार मैगावाट की चर्चा कर दी है और सातवीं योजना के आते आते 42 हजार मैगाबाट की योजना ग्रापने तैयार कर ली है लेकिन इतने बड़े राज्य इतनी बड़ी आजादी का इलाका है यहां पर 900 मैगावाट से बह कर के 2 हजार मैगावाट तक कव जाएंगे। 28 सी मैगाबाट तक कब जाएंगे, बजट के अन्दर कहीं कोई संकेत नहीं है। मैं यह बहुना चाहता हूं कि जिस काज के अन्दर 100 मैगावाट बिजली आज उपलब्ध है नौ-सवा नौ सी मैगावाट की जैनेरेटिंग केपेसिटी है लेकिन 100 मैगावाट की उप-लब्धि हो रही है उस राज्य के साथ आप क्या कर रहे हैं ? आपने विहार के अन्दर कितने सुपर पावर धर्मल स्टेशन बनाए हैं? फरक्का में ग्रापने बनाया । मेरा इसमें विरोध नहीं है; मुझे प्रसन्नता है लेकिन उसी फरक्का सुपर बर्मल पावर स्टेशन में कोयला 80-90 मील की दूरी से ले

जाना पडता है। बिहार के अन्दर सन्थाल पराना में कोथले की खाने हैं, लाल-मंदिया मान्न 18 मील को दूरी पर है। कहलगांव के एक तरफ अपार जलराशि है, गंगा का किनारा है, नदी कभी सुखती नहीं है इसरी तरफ 18 मील की दूरी पर कोधले की खदान है। कहलगांव का सूपर थर्मल पावर स्टेशन कव बनेगा, कब काम शरू होगा । जब जब हम मांग करते हैं तो अखबाद में एक लाइन का स्टेटमेंट आ जातो है। मैं कहना चाहता है कि वित्त मंत्री, प्रधान मंत्री जी घोषणा हरें कि बिहार का कहलगांद सुः तदः यमेल स्टेंशन कब बनेगा ? अब अगर बजट के अन्दर प्रावधान नहीं है तो अलग से सज्जी-मेंटरी बजटला कर के असिस्टेंस दे कर के कहलगांव सुपर थर्मल पावर स्टेशन के लिए धन को व्यवस्था करें। एक ग्रीर दुर्दशा को चर्चा मैं करना चहिता है। 23 प्रकार से अधिक भिनरत्व विहार में पैदा होते हैं। युरेनियम भी पैदा होता है। मंगेर जिले के अन्दर सोने के भंडार कापतान्वलाहै। सोनाभी निकल एडा है। वह सोना भी 24 करेट का है जो सब से उत्तम श्रेणो का सोना माना जाता है। यह बिहार के मुंगेर जिले मिलना मुरू हो गया है। लेकिन मैं जानना चाहता हूं कि ज्योलोजीकल

Aoproprration

मैं जानना चाहता हूं कि ज्योलोजीवल सर्वे आफ इण्डिया के आफिस को आपने कहां रखा है। कहां है बिहार के किसी कोने में?

कलकता रख दिया; कलकत्ता रहे लेकिन
मैं पूछना चाहता हूं कि केलकता
के साथ जिन प्रदेशों को सूबों को खापने
जोड़ करके रखा है, एक तरफ बिहार को
खड़ा कर दीजिए और तराजू के दूसरे
पलड़े पर बैठे हुए सब राज्यों को ने करके
रख दीजिए फिर जरा देखिए, खनिज
पदार्थ कहां कहां, कितने मिलते हैं।
कलकता में रहते हुए भी बिहार के
खंतर्गत ज्योलाजिकल सब बाफ इंडिया

का एक दफ्तर नितात ग्रावश्यक है। ग्रभी तो मैंने कहा कि 23-24 प्रकार के खनिज भिल रहे हैं ग्रगर खोज होनी शरू हुई तो इसके दूगने और खनिज पदार्थ पता लगेंगे । वह देश की सम्पत्ति होगी वह केवल बिहार की सम्पत्ति नहीं होगी । ज्योलाजिकल सर्वे ग्राफ इंडिया का रीजनल ग्राफिस ग्रभी तक ग्रापने बिहार में नहीं रखा है। ग्राम्चर्य लग रहा है कि वहां भिनरल्स हैं, पर्वत हैं ग्रीर जंगल भी विहार के ग्रंदर ग्रच्छे से श्रच्छे भरे हए हैं, वहां सिल्क का उत्पादन हो रहा है लेकिन मैं जानना चाहता हं कि सेंटल सिल्क बोर्ड का रीजनल ग्राफिस कहा हैं ? हिंदुस्तान के कितने राज्यों में है ? हिंदुस्तान के ग्रंदर 10-11 राज्यों के ग्रंतर्गत ये रीजनल ग्राफिसेज हैं लेकिन एक बेचारा बिहार है जिसके अंदर केन्द्राय सिल्क बोर्ड का एक रीजनल ग्राफिस नहीं हैं। ग्राश्चर्य लग रहा है। बंगलीर के ग्रंदर दो दो हैं केन्द्रीय भी है ग्रीर रीजनल भी हैं बंगाल के ग्रंदर कलकता में है ग्रीर बंगाल के जब एक जोरदार केन्द्रीय मंत्री केन्द्र सरकार में आये तो 24 घंटों के ग्रंदर (समय की घंटी) पांच मिनट और बोलने दीजिए । मेरी मेडन र्स्पाच है।

ै **श्री उपसभापति :** वह तो हो चुकी है। कार्लिंग ग्रटेंशन भी लेना है। ग्राप दो मिनट ग्र**ार** ले लीजिए।

श्री कैलाश पित मिश्रः तो 24 घंटे के ग्रंदर माल्दा के ग्रंदर रीजनल ग्राफिस केन्द्रीय सिल्क बोर्ड की बन गया। हालत यहां तक है कि ग्राप यहां बजट पेश कर रहे हैं लेकिन याद रखिए वहां बिहार सरकार दोनों पैरों पर कमर सीधी रखकर खड़ी नहीं हो पा यही है। यूनिवांसिट्यों के लिए 64 करोड़ रुपये का बजट बना है ग्रीर ग्रंभी खटाक से 17 करोड़ रुपये की कटौती कर दी गयी है। महा-विद्यालयों के शिक्षकों को ग्राज बेतन नहीं

विशे विश्वासीत विश्वी

नित रहा है। सतास्द पक्ष के हनारे नाननीय सदस्य जब बोल रहे थे तो उन्होंने महंगाई भने की चर्चा की लेकिन मैं कहना चाहता हं कि केन्द्र के अंतर्गत ितवन बना करके ग्रापने रखा है कि जहां प्राइस इंडेक्स बढता है, स्लैंब की बेसिस के ऊपर ग्रपने घाप ग्रापको स्वीकार करके महंगाई भत्ता देना पडता है, हम राज्य कर्नचारियों को, नगरपालिकाम्रों के कर्म-चारियों को एक स्तर पर खड़ा करना चाहते हैं लेकिन राज्य के कर्मचारियों की क्या हालत हो रही है ? अभी उत्तर दिया गया कि बंगाल सरकार ने स्रोवर ड्राफ्ट कर लिया है और हर बार उसको धोवर इत्पट की मनुभति नहीं दी जायेगी। लेकिन मैं कहना चाहता हूं कि बंगाल के त्रति केन्द्र सरकार का यह निर्णय सरासर ब्रन्यायपूर्ण है । मैं इसको स्वीकार करने के लिए तैयार नहीं हूं। लेकिन क्या यह बंगाल के साथ है? बिहार के साथ क्या हो रहा है? 1982 में विहार में कांग्रेसी गवर्नमेंट बनी । जनता पार्टी का उल्लेख करना चाहता हं । मैं फाइनेंस भिनिस्टर या । जब कांग्रेस सरकार गर्नी तो घाई हुई जनता पार्टी की सरकार के ऊपर विहार में 116 करोड़ 14 लाख क्रपये का अपोबर इापट था। पौने तीन साल कान करने के बाद जब निकली उंस **स**नय चितने का प्रोबर इत्पट छूट गया था? 127 जरोड की सरण्डस पुंजी ब्रोबर इाफ्ट नहीं, 127 करोड़ रूपये की सरप्तस पंजी, 80-81 और 81-82 विवाल गये. दो साल निकल गये उसके बाद क्या हुआ ? 127 चरोड रुपये हजम और 193 करोड़ रुपये का घोवर ड्राफ्ट। उसके बाद ज्या हुया? रिजर्व बैंक ने जब नोटिस वी तो मुख्य मंत्री दौड़े-बीड़े दिल्ली प्राये और 193 करोड़ रुपये का श्रोवर द्वापट 200 करोड़ रुपये का कर्जा दिखा करके जीरो किया गया।

में वहांगा जि केवल 193 करोड़ नहीं है, पहले का 127 करोड़ का सरफ्लस वजट भी है । उसको भी जोड़ दीजिए तो लगभग सवा तीन सौ करोड़ का स्रोवरड़ाफ्ट पहले ही दो वर्ष में बिहार सरकार ने लिया है (समय की घंटी) ग्रौर ग्राज भी ग्रोवरङ्गपट चल रहा है।

महोदय, अभी कुछ और समय देते बोलने के लिए ।

उपसभापति : ब्रापया करिए । पन्द्रह मिनट हो गये हैं ।

श्री कैलाश पति मिश्र : ग्रीर ग्राप बजट बना रहे हैं।

श्री उपसभापति: बजट ग्राएगा तो फिर बोलियेगा ।

श्री कैलाशपति मिश्र : मान्यवर, दो मिनट और लूंगा।

भी उपसमापति : नहीं समाप्त करिए। चार बज रहे हैं, बुपया समाप्त करिए।

श्री कैलाश पति मिश्र : मैं शहना चाहता हं पि बजट का लक्य अगर प्रेरणा देने वाला हो, तो उस हिसाब से पूरे भारत की देखना पड़ेगा । गरीबों के, नौजवानों के हाथ में जो काम नहीं है, उन्हें छाम देना पड़ेगा।

अभी एक भित्र ने भाषण दिया (सभय की घंटो) प्रावसीजन कम्पनी द्वारा प्रकाशित इंडिया 1980 का एक उदाहरण दिया । देश की पंजी केवल बीस बड़े भरानों के हाथ में है और इन बीस मरानों से 70 करोड़ देण की जनसा का पता नहीं लगेगा और उन राज्यों का तो बिलकुल पता नहीं लगेगा जिनकी छाबादी 76-78 प्रतिशत गरीबी रेखा के नीचे चली गई है। (समय की घंटी) मैं कहना चाहता हं कि यह विनियोग विधेयक मुझे तो बेकार दिखाई दे रहा है। यह बजट इस राष्ट्र को छ।त्म-निर्भर

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व रात वाला नहीं है, यह बजट केवल इसे समन का भोषु बजाने बाला बजट है। धन्धवाद ।

MR. DEPUTY CHAIRMAN: The debate will contiune after the Calling Attention.

CALLING ATTENTION TO MATTER OF URGENT **PUBLIC IMPORTANCE**

Acute Shortage of Newsprint in the Country

SHRI VISHWA BANDHU GUPTA <Delhi): Mr. Duputy Chairman, Sir, I beg to call the attention of the Minister of Information and Broadcasting to, the situation arising out of the acute shortage of newsprint in the country and the action taken by the Government in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IJJ THE DE-PARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): Mr. Deputy Chairman, Sir, I wish to make the following statement in this connection. The overall newsprint requirement for 1983-84 was initially estimated at 3,50,000 tonnes— 1,90,000 tonnes to be met by indigenous production and the balance of 1,60,000 tonnes to be met . through imports. Following a review of the indigenous production of newsprint by the three domestic mills in the first half of 1983-84, it was decided to import an tional quantity of 20,000 tonnes to meet the shortfall in domestic production.

Domestic production o,f newsprint itself in 1933-84 was appreciably higher than in the previous years. The output of standard newsprint from the three newsprint mills in 1983-84 was 1,70,000 tonnes (approx.), which is more than 65 per cent production in the preceding year.

Arrivals of imported newsprint during the rear amounted to 1,76,459 tonnes. Inclusive of the quantities

carried over from the previous year, the total arrivals of imported newsprint should have been 2.03.000 tonnes.

matter of urgent Public Importance

For most part of the year, newsprint availability position continued to be satisfactory. From the beginning of 1984, however, the availability positio,n came under some strain because of higher monthly liftings and depletion of STC's buffer strocks. The port worker's strike further worsened the situation nearly 15,000 tonnes of newsprint had been accumulated in various ships at different major ports which could not be unloaded due to the port workers' strike.

To meet the situation, Government have taken a number of measures. These are:-

- (a) The three domestic newsprint mills have been asked to make special efforts to achieve maximum production. The constraints in this respect have been indentified. In this context, MSIB wrote to the Chief Ministers of Madhya Pradesh, Karnataka, Kerala to make ble adequate power to the print mills in their States. The ques ensuring tion of adequate coal availability has been taken up with the Ministry of Energy and their speedy movement to the mills, with the Ministry of Railways.
- (b) STC has been asked to step up arrivals of newsprint from Bangla Desh from the present level of 75 tonnes to 150 tonnes a day and even higher, if possible.
- (c) The question of priority b'erthing for ships carrying newsprint has been taken up with the Ministry oi Shipping and Transport to en sure that the 15,000 tonnes of news print in various ships in different ports are quickly unloaded so become available for newspaper consumption.
- (d) STC has been asked to ensure import arrivals at the rate of 25,000